

Factual Report in the matter of Ashok Malik V/s Commissioner, Jaipur Municipal Corporation (Greater) & Ors (OA No. 449/ 2023) as per the directions of Hon'ble NGT, Principal Bench, New Delhi

Background

In the case filed by Sh. Ashok Malik against Commissioner, Jaipur Municipal Corporation (Greater) & Ors. before the Hon'ble National Green Tribunal, Principal Bench, New Delhi, the applicant Sh. Ashok Malik has raised the issue of non-compliance of Solid Waste Management Rules, 2016, Plastic Waste Management Rules, 2016, The E-Waste (Management) Rules, 2016, Biomedical Waste (Management) Rules, 2016, Construction and Demolition Waste Management Rules, 2016, Hazardous Waste (Management & Handling) Rules, 1989, Bio-Medical Waste (Management and Handling) Amendment Rules, 2020 by Jaipur Municipal Corporation.

Order

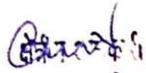
Hon'ble NGT Principal Bench in its order dated 26.07.2023 has directed:

"7. We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:-

- i. District Collector, Jaipur*
- ii. One representative from Rajasthan State Pollution Control Board .*

8. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support. The report needs to give details on waste generation, processing, gap existing and remediation of legacy waste. The report may further give compliance with regard to Jaipur in context of directions passed by this Tribunal in OA No. 606/2018 (State of Rajasthan)."

District Collector, Jaipur vide letter dated 06.09.2023 has nominated Additional District Magistrate Jaipur (North). A meeting was held on 15.09.2023 in the chamber of ADM Jaipur (North) in presence of Regional Officer, RSPCB, Jaipur (North) and representatives of Nagar Nigam Jaipur. And as discussed in the meeting, the Nagar Nigam Jaipur Greater and Heritage have submitted pointwise action taken and present status of the points raised by the Appellant. Copy of the submission of Nagar Nigam Greater and Heritage are enclosed and collectively marked as **Annexure-1**.


राज्य प्रदूषण नियंत्रण मण्डल
जायपुर (उत्तर)

(1)


अतिरिक्त जिला मजिस्ट्रेट
शहर (उत्तर) जायपुर

Field Visit

The following persons visited the site on 04.10.2023 in connection with this case:

- (i) Smt. Alka Bishnoi, ADM City (North) Jaipur.
- (ii) Sh. Vijay Sharma, Regional Officer, Rajasthan State Pollution Control Board, Jaipur (North).

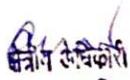
Following officers were also present during the visit:

- (iii) Sh. Manoj Sharma, Ex. En. Nagar Nigam Jaipur (Greater), Jaipur.
- (iv) Sh. Ashish Garg, Ex. En. Nagar Nigam Jaipur (Heritage), Jaipur.
- (v) Sh. Ghanshyam Das, A En, Nagar Nigam (Heritage)
- (vi) Sh. Om Prakash Shardul, Scientific Officer, RO, RSPCB, Jaipur(North)

Observations

During field visit and on perusal of records, it was observed that :-

- (i) Nagar Nigam Jaipur is collecting Municipal Solid Waste (MSW) from door to door from Jaipur city. The waste collected from door to door in Auto Trippers having separated compartments for dry waste and wet waste. Part of the waste collected from door to door is not separated at source as dry and wet waste.
- (ii) Through Auto Trippers the waste reaches to the Solid Waste Transfer Stations. Nagar Nigam is maintaining 9 transfer stations in the city. Out of these, 2 transfer stations were visited by the committee. At transfer stations, part of plastic waste, glass and metal is separated from the MSW by the agency authorized by the Nagar Nigam on contract basis after that MSW being transported for disposal to two dump sites i) Mathuradaspura and ii) Sewapura.
- (iii) Daily MSW generation from Jaipur city is Approx. 1700 MT which reaches to both the dump sites. (Approx. 800 MT at Sewapura and Approx. 900 MT at Mathuradaspura). Proper facility for leachates collection and treatment has not been developed on both the sites. Possibility of incidents of fire is there.
- (iv) State Pollution Control Board has issued notice to CEO, Municipal Council, Jaipur on 21.02.2023 and 21.07.2023 for the deficiencies observed on Sewapura dump site. Directions under section 5 of the EP Act, 1986 have been issued to the CEO Municipal Corporation, Jaipur on 14.09.2023 for the deficiencies observed at Mathuradaspura dump site. Copy of the notices/directions enclosed and collectively marked as **Annexure-2**.


राजेश शर्मा राज्य प्रदूषण नियंत्रण मण्डल
जयपुर (उत्तर)

(2)


अतिरिक्त जिला मजिस्ट्रेट
शहर (उत्तर) जयपुर

- (v) 350 TPD capacity RDF plant at Langariyawas, Tehsil Jamwaramgarh and 250 TPD capacity Compost plant at Sewapura, Tehsil Amer have been established and operative.
- (vi) M/s Jindal Urban Waste Management (Jaipur) Ltd., Delhi has obtained Consent to Establish for installation of waste to energy plant. Installation of the plant for processing 700 TPD waste at Langariyawas is under progress.
- (vii) Daily Municipal Solid Waste generation is Approx. 1700 MT. Present facility for Processing is 600 MT (350 TPD-RDF Plant, 250 TPD Compost Plant). Remaining MSW is approx. 1100 TPD, out of this, approx. 700 TPD will be utilized by waste to energy plant.
- (viii) MRF plant of approx. 300 TPD capacity at Mathuradaspura and Bio-CNG plant of approx. 400 TPD capacity at Mathuradaspura/Langariyawas are under the planning phase.
- (ix) Legacy waste at Mathuradaspura site was approx. 20 Lac Cubic Meter. Nagar Nigam placed order to M/s Saurashtra Enviro Projects Pvt. Ltd. Surat (Hereinafter referred as 'The Contractor') for Bio-Remediation of 8.01 Lac Cubic Meter of legacy waste in first phase. The contractor has started work of bioremediation of the waste from March, 2023 and so far has disposed Approx. 3.0 Lac Cubic Meter.
- (x) Legacy waste at Sewapura site was approx. 20 Lac Cubic Meter. Nagar Nigam has placed order to the contractor M/s Saurashtra Enviro Project for Bio-Remediation of the legacy waste 14 Lac Cubic Meter. The contractor has started work of bioremediation of the waste from March, 2023 and so far has disposed Approx. 3.0 Lac Cubic Meter.
- (xi) Malviya National Institute of Technology (MNIT), Jaipur has been appointed by Nagar Nigam, Jaipur for the implementation and monitoring of Bio-remediation of legacy waste.
- (xii) As per the present contract between the Nagar Nigam and M/s Saurashtra for Bio-remediation, approx. 22 Lac Cubic Meter legacy waste is expected to be disposed till Aug, 2024 from the dumping sites.
- (xiii) Generation of Construction and Demolition Waste is approx. 286 TPD and same being disposed into the low lying areas. Practice of disposal of C & D waste is not proper. Facility for disposal of 300 TPD C & D Waste is under installation at Vill. Langariyawas, Tehsil Jamwaramgarh by M/s Shivalik Silica and Arghya Engineering JV.


क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
जयपुर (उत्तर)

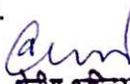
(3)


अतिरिक्त जिला मजिस्ट्रेट
जयपुर (उत्तर)

- (xiv) Generation of Bio-Medical waste from the health care facilities of Jaipur district is approx. 9755 Kg/Day same is disposed through Common bio medical waste treatment and disposal facility located at Vill. Khori Ropada, Agra Road, Jaipur. Bio- Medical Waste, if any, generated from the house hold activities, to be segregated and disposed as per Rules.
- (xv) Generation of Hazardous waste from the industries is 9063.48 MT as per the annual report of the financial year 2022-23 and same was disposed scientifically through Landfilling/ Incineration/ Recycling/ Utilization as per the rules. Hazardous waste, if any, generated from the house hold activities, to be segregated and disposed as per Rules.
- (xvi) In compliance of orders of Hon'ble NGT in OA No. 606/2018, Nagar Nigam Jaipur Greater and Heritage is submitting progress regarding implementation of the MSW Rules on monthly basis to DLB. Copy of the progress report of Sept, 2023 enclosed (**Annexure-3**). Besides, the status being reviewed by the District Magistrate in District Environment Committee (DEC) meetings on regular basis. Copy of the minutes of last DEC meeting dated 05.07.2023 enclosed (**Annexure-4.**)

Conclusion

- (i) Approx. 1700 TPD Municipal Solid Waste is generated from Jaipur city. At present Nagar Nigam have facility to process 600 TPD MSW. And development of facility for processing 700 TPD through Waste to Energy Plant is under progress.
- (ii) Facility for 300 TPD MRF Plant at Mathuradaspura and 400 TPD Bio-CNG Plant at Mathuradaspura/Langariyawas, Tehsil Jamwaramgarh is under planning stage.
- (iii) Bio-remediation of the legacy waste has been started at both the dump sites.
- (iv) Bio-Medical waste generated from the Health Care Facilities being disposed through Common Bio Medical Waste Treatment and Disposal Facility at Khori Ropada, Agra Road, Jaipur.
- (v) Hazardous waste generated from the industries being disposed in scientific manner.
- (vi) Points raised by the applicant in the present application regarding disposal of MSW as per the rules being reviewed by the District Collector in compliance of the Hon'ble NGT order in OA No. 606/2018.
- (vii) Efforts being done by the Nagar Nigam to meet the gaps in generation and processing of the Municipal Solid Waste, however, still there is gap in daily waste generation quantity and waste segregation and disposed quantity.


 क्षेत्रीय अधिकारी
 राजस्थान राज्य प्रदूषण नियन्त्रण मण्डल
 जयपुर (उत्तर)

(4)


 अतिरिक्त जिला मजिस्ट्रेट
 गहर (उत्तर) जयपुर

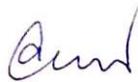
- (viii) Plastic, glass and metal waste being segregated from the MSW, however, disposal of same through registered recyclers need to be ensured.
- (ix) Waste found spread on road sides at few points.
- (x) Management of Transfer Stations was not satisfactory.
- (xi) At both the dump sites proper facility for collection and treatment of leachates have not been developed.
- (xii) Possibility of frequent incidents of fire are there on the dump sites.

Recommendation

- (i) Efforts being done by the Nagar Nigam Jaipur, however, still there is gap in the daily quantity of waste generation and quantity of the waste segregated and disposed. As such, Nagar Nigam need to make more efforts.
- (ii) In order to ensure segregation of the waste at source, IEC activities be increased and provisions be introduced for penalty on the offenders.
- (iii) Nagar Nigam should provide fire fighting arrangement at both the dump sites by providing Borewell as water source, water storage tanks, fire guns and DG Sets of suitable capacity for effective control of the incidents of fire.
- (iv) Nagar Nigam should ensure proper segregation and have contract with registered recycling/processing/disposing facility for the Bio-Medical Waste, Plastic Waste, E-Waste, Hazardous Waste and C & D Waste for scientific disposal of these wastes.
- (v) Facility for collection and treatment of leachates be developed.
- (vi) Material Recovery Facility need to be developed expeditiously.

Enclosures

- (i) Copy of letters of Nagar Nigam Greater and Heritage with pointwise comments on the issues raised by the applicant (Annexure-1).
- (ii) Notices/Directions issued by the RSPCB (Annexure-2).
- (iii) Progress report prepared by Nagar Nigam for the month of Sept, 2023 w.r.t. OA No. 606/2018 (Annexure-3).
- (iv) Minutes of District Environment Committee meeting dated 05.07.2023 (Annexure-4)



(Vijay Sharma)
RO, RSPCB, Jaipur(North)
बित्रीय अधिकारी

राजस्थान राज्य प्रदूषण नियन्त्रण मण्डल
जयपुर (उत्तर)



(Alka Bishnoi)
ADM Jaipur(North)

अतिरिक्त जिला मजिस्ट्रेट
शहर (उत्तर) जयपुर



NAGAR NIGAM GREATER JAIPUR

(Pandit Deendayal Upadhyay Bhawan, Lal Kothi, Jaipur, Rajasthan-302015, India)



S. No. F29 () Ex. En.(P)/NNGJ/2023/ 90

Date: 29/09/2023

Regional Officer,
Regional Office (North)
Rajasthan Pollution Control Board
Opposite Road No. 5, VKIA,
Sikar Road, Jaipur, Rajasthan

Subject:-Regarding point-wise reply of Hon'ble NGT Order Dt. 26.07.2023 in the matter of Ashok MALIK v/S Commissioner, Jaipur Municipal Corporation (Greater) & ORS (O.A. No. 449/2023)dated 26/07/2023.

Reference:-

1. F. No. RPCB/ROJP/N/Legal-163/668-671 Dated 12/09/2023
2. In compliance of meeting held on 15/09/2023 under chairmanship of ADM Jaipur (North).

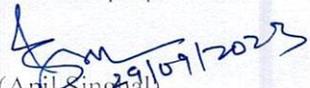
With reference to the above letter, it is to mention that Municipal Corporation Jaipur Greater has established various plants in compliance of Solid Waste Management Rules, 2016 and directions issued by Hon'ble National Green Tribunal Order OA no. 606/2018 dated 16/01/2019 in Jaipur City. Point-wise reply of Hon'ble NGT Order OA no. 449/2023 dated 26/07/2023 is as follows-

S. No.	Points mentioned	Point-wise Reply
1.	The issue raised in this application is non-compliance of Solid Waste Management Rules, 2016, Plastic Management Rules, 2016, The E-Waste (Management) Rules, 2016, BioMedical Waste (Management) Rules, 2016, Construction and Demolition Waste Management Rules, 2016, Hazardous Waste (Management and Handling) Rules, 1989, Bio-Medical Waste (Management and Handling) Amendment Rules, 2020 by Jaipur Municipal Corporation.	<ul style="list-style-type: none">• Municipal Corporation Jaipur Greater has implemented Solid Waste Management Rules, 2016, Plastic Management Rules, 2016, BioMedical Waste (Management) Rules, 2016, Construction and Demolition Waste Management Rules, 2016, Bio-Medical Waste (Management and Handling) Amendment Rules, 2020.• Various Solid Waste Processing Plants have been established and under establishment for the implementation of various Solid Waste Management Rules.• Implementation of the E- Waste (Management) Rules, 2016 and Hazardous Waste (Management and Handling) Rules, 1989 is related to RSPCB.• Municipal Corporation Jaipur Greater has implemented Door To Door Collection and Transportation of Municipal Solid Waste (MSW) generated in the city in all the wards of Municipal Corporation Jaipur Greater, to collect MSW from every house, including slums and informal

		<p>settlements. The Collection & Transportation of MSW is being carried out in covered vehicles to various MSW Processing plants for processing through Firms/Contractors.</p> <ul style="list-style-type: none"> • Municipal Corporation Jaipur Greater has also published By-Laws for Solid Waste Management rules and is available in public domain. • Municipal Corporation Jaipur Greater had started bio-remediation work for legacy waste dumped at Sewapura.(PPT Enclosed as annexure-1) • MNIT Jaipur had been appointed by Municipal Corporation Jaipur Greater for the implementation and monitoring of Bio-remediation of legacy waste.
2.	<p>Contention of the application in person is that improper maintenance of waste containers has resulted in widespread littering and the dispersion of waste in the surrounding areas. The dearth of roadside bins and irregular waste collection have culminated in the indiscriminate dumping of waste directly onto the roadside.</p>	<ul style="list-style-type: none"> • Municipal Corporation Jaipur Greater had installed 3916 Nos. of Litter Bins at various Public and Commercial Places of Jaipur City and regular operation and maintenance work of litterbins is being carried out for proper handling of MSW. (Work Order Enclosed as annexure-2) • Municipal Corporation Jaipur Greater has implemented door to door garbage Collection mechanism.
3.	<p>The Municipal Corporation has established modern transfer stations and mini dump yards in densely populated areas, which are neither properly covered nor maintained, leading to littering, the generation of leachate, and the open dumping of biomedical waste. Waste is transported in open vehicles without appropriate covering, contributing to environmental pollution and public health nuisance. The mismanagement of the Mathuradapura and Sewapura dumping sites, where waste is not properly covered, is openly burnt, and is dumped without proper leachate or gas collection systems is a matter of grave concern. The Refuse-Derived Fuel (RDF) processing facility and the composting facility are grappling with challenges due to the lack of waste segregation at source, leading to machinery failures and reduced efficiency.</p>	<ul style="list-style-type: none"> • Municipal Corporation Jaipur Greater had sent various letters to Jaipur Development Authority, Rajasthan Housing Board and RICCO (Rajasthan Industrial Development and Investment Corporation) regarding land allotment for making modern transfer station vide letter nos.2022-23/ 221 dated 19.12.2022, 2021-22/17 dated 27.04.2022.(Letters Enclosed as annexure-3) • Incompliance of BioMedical Waste (Management) Rules, 2016 & Bio-Medical Waste (Management and Handling) Amendment Rules, 2020, Municipal Corporation Jaipur Greater had established CBWTF Plant for Processing and Disposal of BioMedical Waste. Bio-Medical waste is being collected from biomedical waste generators in closed vehicles and the Monitoring of BioMedical Waste (Management) Rules and CBWTF Plant is looking after by RSPCB.

	<ul style="list-style-type: none"> • Open Burning of MSW is prohibited by Municipal Corporation Jaipur Greater. Fine is being collected from defaulters. • The Collection & Transportation of MSW is being carried out in covered vehicles to various MSW Processing plants for processing through Firms/Contractors. • Apart from above dumping, Municipal Corporation Jaipur has established various centralized solid waste management processing facility. • Municipal Corporation Jaipur Greater had started bio-remediation work for legacy waste dumped at Sewapura. • MNIT Jaipur had been appointed by Municipal Corporation Jaipur Greater for the implementation and monitoring of Bio-remediation of legacy waste. • Nagar Nigam Greater Jaipur has also given the work for segregation of waste at transfer station and dumpsite. (work order copy enclosed as annexure-4) • Various Solid Waste Processing Plants like 350 TPD Capacity RDF Plant at Langadiyawas and 250 TPD Capacity Compost Plant at Sewapura has been established and is under operation in compliance of various Solid Waste Management Rules.
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Point raised in O.A. 449/2023 are already been governed/taken in process under the compliance of Hon'ble NGT Order Case no. 606/2018 and reporting is being done for the same to DLB. Municipal Corporation Jaipur Greater is regularly doing various IEC activities through Banners, Posters, Flexes, Events, Rallies, Competitions, Hoardings, Pamphlets, Jingles. Public Participations is very essential for source segregation of waste at source, making city littering free and proper maintenance and up keeping of city amenities/ facilities and proper waste management in the city.


(Anil Singhal)

Chief Engineer
Nagar Nigam Jaipur Greater

Copy to Followings:-

1. PA, Director and Special Secretary, Directorate of Local Self Government Jaipur.
2. PA, Commissioner, Nagar Nigam Jaipur Greater.
3. Chief Engineer, Directorate of Local Self Government Jaipur.
4. Guard File

Chief Engineer
Nagar Nigam Jaipur Greater



Presentation on Dump site legacy waste remediation at sewapura dump site as per Solid Waste Management Rules, 2016 as amended time to time and Swachh Bharat Mission (Urban) 2.0 guidelines.

SAURASHTRA ENVIRO PROJECTS PVT. LTD.



3rd Floor, K. G. Chambers, Udhna Darwaja, Ring Road, Surat, Gujarat-395002
Ph. No: +91 261 2351248, 9824412866
E-mail : info@detoxgroup.in



Jaipur Nagar Nigam Greater

**Sewapura Dump site legacy waste Bio-Remediation work
as per Solid Waste Management Rules, 2016.**

Swachh Bharat Mission (Urban) 2.0

Name of Agency

Saurashtra Enviro Projects Pvt. Ltd.

K.G.Chambers, Udhana Darwaja,
Ring Road,
Surat, Gujarat.

Overall Scope of Work



- Approval of Quantity/ Area Demarcation
- Get the required approvals from respective Department/Authority
- Site mobilization
- Setting up of bio-remediation facility
- Setting up of sorting , segregation & shredding facility
- Disposal of Products / By-products

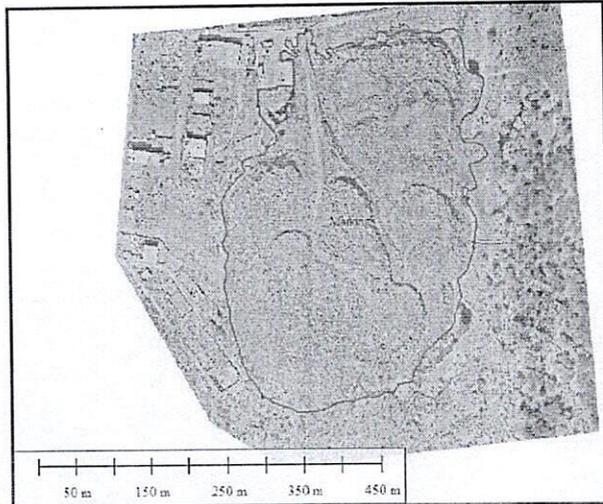
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Jaipur Nagar Nigam Land at Sevapura



4

Total dump Waste to be laid on March 2023



Sr. No.	Description	Quantity
1	Waste Quantity	2007643.1 Cu. Mtr.
2	Area of dump	120200 Sq. Mtr.
3	Perimeter	1741 Mtr.
4	Average Dump Height	16.70 Mtr.
5	Waste Boundary	—————

Waste demarcation for Work order quantity on March 2023



Sr. No.	Description	Quantity
1	Waste Quantity	1400827.94 Cu. Mtr.
2	Area of dump	73600 Sq. Mtr.
3	Perimeter	1479 Mtr.
4	Average Dump Height	19.03 Mtr.
5	Waste Boundary	—————
6	Total Reclaim area After project completion	73600 Sq.Mtr.

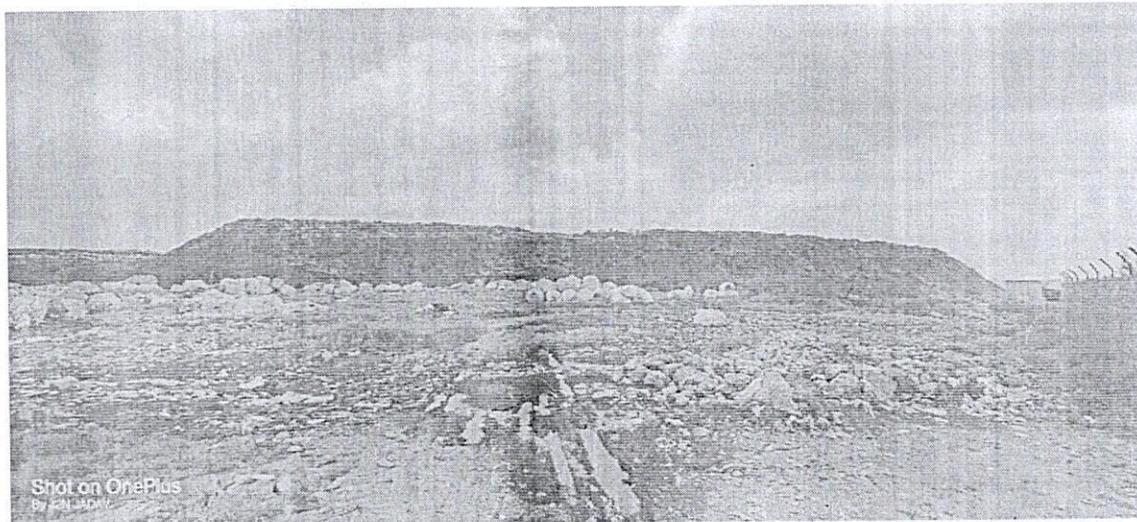
* Reclaimed area shall be utilized for development of other infrastructure

Disposal land for Inert & Soil 20.7 Hector



7

Sevapura Dump Site before Biominning



8

Sevapura Dump Site before Biominning



9

Sevapura Dump Site before Biominning



10

Biomining Work (Windrow/ Stabilization of waste)



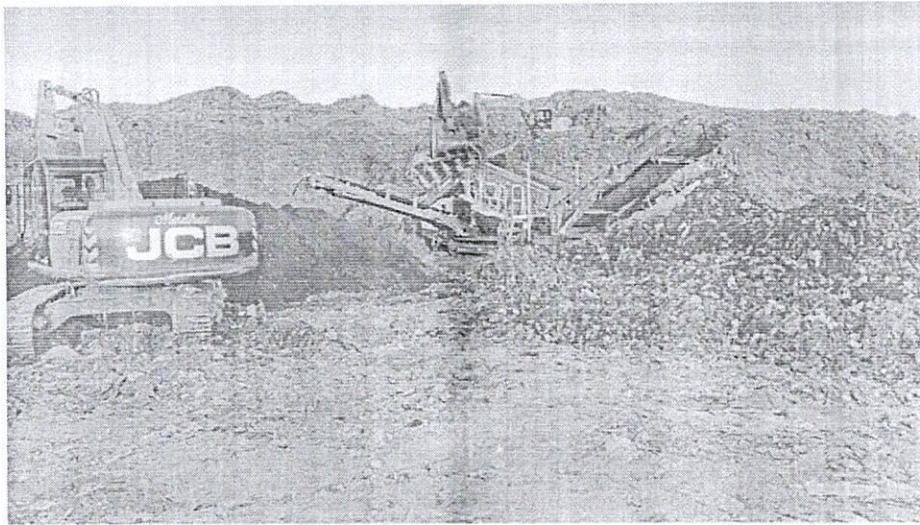
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Biomining Work (Bio Culture Spraying)



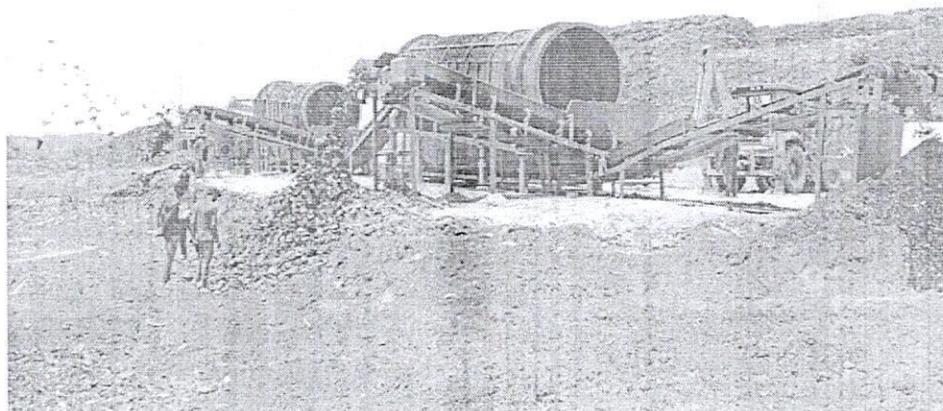
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Biomining Work (Segregation of waste-Multideck)



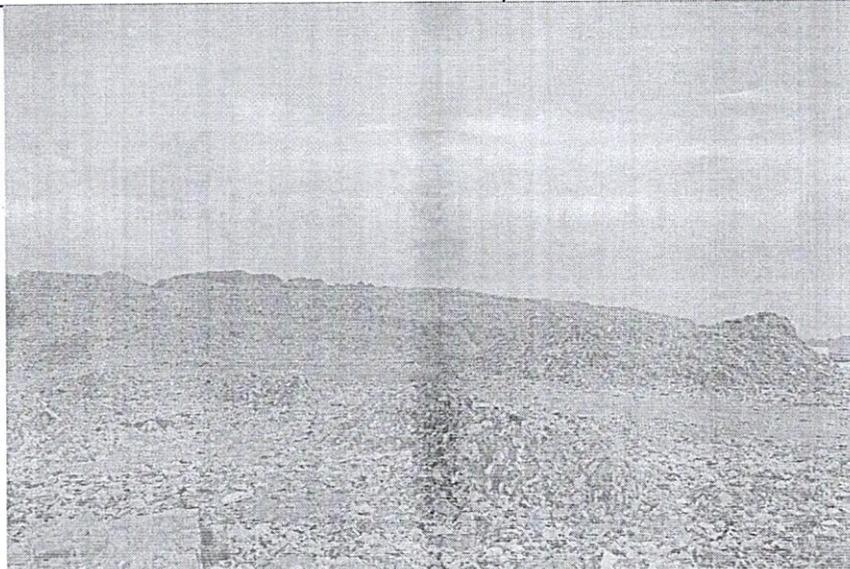
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Biomining Work (Segregation of waste-Traummel)



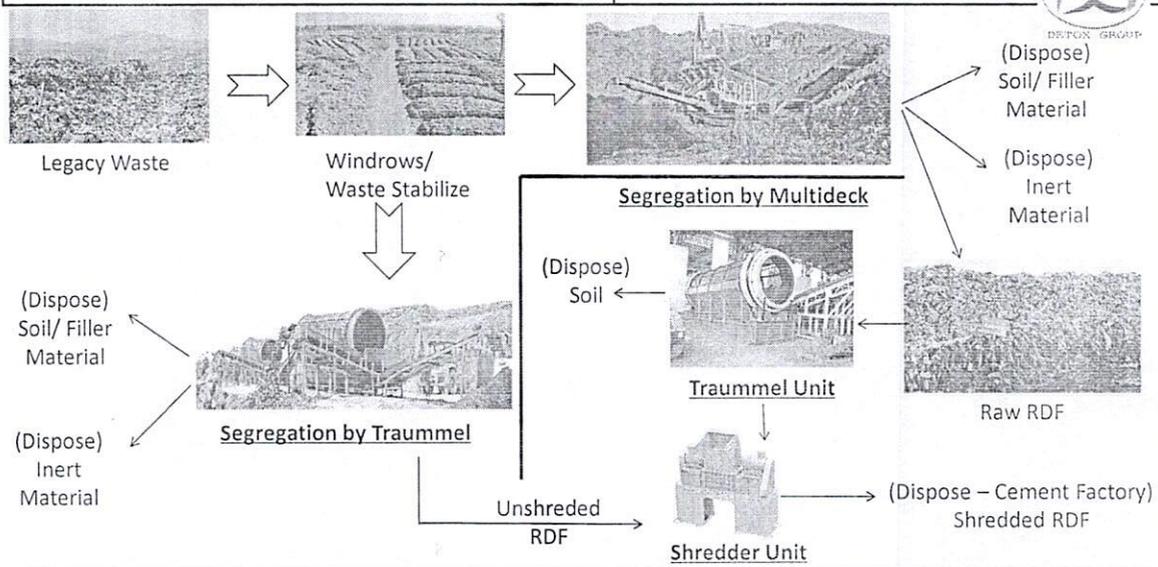
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Sevapura Dump Site After Biominning work started



15

Process Flow Diagram for Bio-Minming work

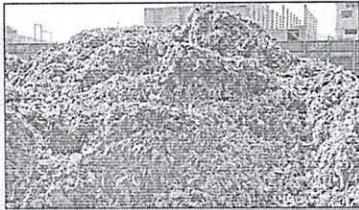


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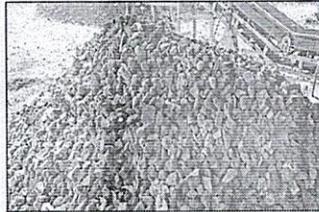
Biomining Work (Segregated Material)



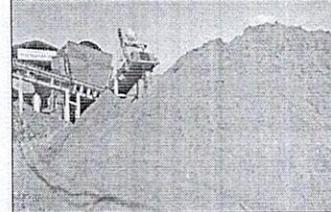
RDF



INERT



SOIL/ FILLER



17



Jaipur Nagar Nigam Greater

Sewapura Dump site legacy waste Bio-Remediation work as per Solid Waste Management Rules, 2016. Swachh Bharat Mission (Urban) 2.0

To Whom It May Concern

Sr. No.	Description	Quantity
1	Work Order issued by DLB	5 th January 2023.
2	Total quantity of dump as on March 23	2007643.1 Cu. Mtr.
3	Area of Total Dump	120200 Sq. Mtr.
4	Work Order Quantity	1400827.94 Cu. Mtr.
5	Area reclamation after completion of project	73600 Sq. Mtr.
6	Date of Start for Bioremediation work	23 rd March 2023.
7	Up to RA 01 Bioremediation quantity	162172 Cu. Mtr.

The remaining quantity of Bio-remediation work is in under progress.

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Waste Characterization



Sr. No.	Description	% (By Mass)
1	Legacy Waste	100%
2	Moisture Loss	8-10%
3	Over Size Material (RDF)	8-12%
4	Mid Size Material (Inert)	20-25%
5	Fine Size Material (Soil)	40-45%
6	Big Stone & Cloth	3-5%

Note – The segregated waste proportion may changed on different location & Depth.



THANK YOU



नगर निगम ग्रेटर जयपुर

पंडित दीनदयाल उपाध्य भवन, लाल कोठी, टॉक रोड, जयपुर

WORK ORDER

Work Order No. 82/XEN/HO

Estimate No. 2022-2023/300438

Date 27/01/2023

M/s. AMIT ASSOCIATES

Address-C-76 SETHI COLONY JAIPUR jaipur

GSTIN-08ASMPA9485B1ZL

Date Of Sale Of Tender : 08/12/2022

Date of Receipt/Opening of Tender : 19/12/2022

विषय :- आपका निविदा न. 120/2022-23 निविदा दिनांक : 07/12/2022 की स्वीकृति के सम्बन्ध में

UB No. JMC2223GLOB01075

Tender ID :2022_DLB_309041_1

कार्य का नाम :- प्रत्येक वार्ड में 10-10 नग इस्टबिन लगाने का कार्य

Your Tender for the above mentioned work has been accepted by the resolution no. 30 dated 10/10/2022 by आयुक्त on behalf of the नगर निगम ग्रेटर जयपुर on under mentioned terms:-

1-Main Work	अन्य कार्य		
2- Sub work	अन्य कार्य		
3- Name of Contractor	AMIT ASSOCIATES		
4- Name of Section	लेखा-अन्य शाखाए		
5-Zone/Ward/Colony	मुख्यालय/Ward-सभी/		
6- House No.	From- To-		Opposite House No. From- To-
7-Nature Of Work	अन्य कार्य		
8-Financial Head	एस. डब्ल्यू. एम		
9-Estimated Amount	6000000.00		
Total A&F San. Amt	6000000.00	dated 10/10/2022	A & F No. 21000989
10-Technical Sanction	No. 22	Date 28/11/2022	Amount 5981700.00
	Issuing Authority अधिशाषी अभियंता मुख्यालय		
11-Work Order Amount	4082063.00		
12-E.M.D. Details	Amount 30000.00	Receipt No. 15104	Receipt Date 16/12/2022
13-Security Deposit	Type-NONE Amount (Rs.) 0.00	Period 0 MONTHS	
14-Defect Liability Period	Month		
15-Approv Tender Rate / G-Schedule	0% (AS PER BSR RATES)		
	/ PART ITEM RATE 2600.04/- PART NON SOR		
16-Budget Head	ठोस कचरा प्रबंध गृह का निर्माण		
17-Name of Corporator/Parshad			
18-Name of Engineer	A.E.N. राजकुमार मीणा	J.E.N. कमल कान्त बैरवा	

समाचार पत्र नाम :- दैनिक नवज्योति, दैनिक भास्कर

प्रकाशित दिनांक :- 07/12/2022

Date of Commencement-- 27/01/2023

Date of Completion-- 26/06/2023



नगर निगम ग्रेटर जयपुर

पंडित दीनदयाल उपाध्य भवन, लाल कोठी, टॉक रोड, जयपुर

Work Order No. 82/XEN/HO

Estimate No. 2022-2023/300438

Date 27/01/2023

नियम व शर्तें

Over and above, you are directed to complete the formality of "AGREEMENT" within 7 days. If the above work is not completed in time, the contract can be terminated and earnest money can be forfeited. You are hereby directed to undertake the work immediately after that. Please note that the time allotted to complete the work, under following time limit.

[Handwritten Signature]

अधिशायी अभियंता/उपायुक्त/आयुक्त

नगर निगम ग्रेटर जयपुर

8/c

दिनांक :-

क्रमांक :-

प्रतिलिपि

- 1-निजी सहायक महापौर,नगर निगम ग्रेटर जयपुर
- 2-आयुक्त,नगर निगम ग्रेटर जयपुर
- 3-मुख्य अभियन्ता,नगर निगम ग्रेटर जयपुर
- 4-वित्तीय सलाहकार,नगर निगम ग्रेटर जयपुर
- 5-समिति,नगर निगम ग्रेटर जयपुर
- 6-अधिशायी अभियन्ता,नगर निगम ग्रेटर जयपुर
- 7-वार्ड पार्षद श्री -----,नगर निगम ग्रेटर जयपुर
- 8-ई गवर्नेस,नगर निगम ग्रेटर जयपुर
- 9-सुरक्षित पत्रावली,नगर निगम ग्रेटर जयपुर

[Handwritten Signature]

अधिशायी अभियंता/उपायुक्त/आयुक्त

नगर निगम ग्रेटर जयपुर

9/c

9/3

[Handwritten Signature]



नगर निगम ग्रेटर जयपुर

(पण्डित दीनदयाल उपाध्याय भवन, लाल कोठी, टोंक रोड, जयपुर-15)



क्रमांक : -एफ: 29()अधि. अभि./प्रोजेक्ट-प्रथम/ननिग्रेज/2021-22/17

दिनांक : 27/04/22

प्रायुक्त
जयपुर विकास प्राधिकरण

आयुक्त
राजस्थान आवासन मण्डल

प्रबंध निदेशक
राजस्थान राज्य औद्योगिक विकास एवं निवेश निगम

विषय:-नगर निगम ग्रेटर जयपुर को ठोस कचरा प्रबंधन हेतु ट्रांसफर स्टेशन के लिए भूमि आवंटन करने बाबत।

संदर्भ:-मुख्य सचिव महोदया, राजस्थान सरकार की अध्यक्षता में दिनांक 21.03.2022 को हाई पावर कमेटी की 19वीं बैठक के अंतर्गत दिये गये निर्देशों की अनुपालना के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत एवं संदर्भित पत्र के सम्बन्ध में लेख है कि मुख्य सचिव महोदया, राजस्थान सरकार की अध्यक्षता में दिनांक 21.03.2022 को हाई पावर कमेटी की 19वीं बैठक आयोजित की गई है। उक्त बैठक में श्रीमती मुख्य सचिव महोदया द्वारा नगर निगम ग्रेटर जयपुर क्षेत्र में जयपुर शहर की सफाई व्यवस्था के तहत घर-घर कचरा संग्रहण कार्य पर विस्तृत चर्चा की गई। जिसमें मुख्य सचिव महोदया द्वारा जयपुर शहर में सफाई व्यवस्था सुचारु करने हेतु ट्रांसफर स्टेशन बनाये जाने के निर्देश प्रदान किये गये हैं। नगरीय ठोस अपशिष्ट प्रबंधन नियम 2016 की पालना तथा स्वच्छ भारत मिशन हेतु जारी किये गये दिशा-निर्देशों की अनुपालना में वर्तमान में नगर निगम ग्रेटर जयपुर के सात जोनों में घर-घर कचरा संग्रहण कार्य करवाया जा रहा है। जयपुर शहर के नगर निगम ग्रेटर जयपुर क्षेत्र में संवेदक द्वारा अस्थाई रूप से शहर में विभिन्न जगहों पर कचरा एकत्रित कर परिवहन किया जा रहा है। नगर निगम ग्रेटर जयपुर के पास ट्रांसफर स्टेशन हेतु सरकारी जमीन उपलब्ध नहीं हैं, जिसके कारण उक्त कार्य के सुचारु एवं सफल संचालन में समस्या उत्पन्न होती है। जयपुर शहर के नगर निगम ग्रेटर जयपुर क्षेत्र के सात जोनों में उक्त कार्य के सुचारु एवं सफल संचालन हेतु सरकारी जमीन की आवश्यकता है। प्रायः संवेदक द्वारा अस्थाई रूप से कार्य के संचालन हेतु स्थापित द्वितीयक कचरा संग्रहण केंद्र के समीप निवास करने वाले लोगों के द्वारा आपत्ति जताई जाती है। स्वच्छ भारत मिशन के तहत एवं माननीय राष्ट्रीय हरित अधिकरण के द्वारा जारी आदेशों/निर्देशों की अनुपालना तथा नगरीय ठोस अपशिष्ट नियम की अनुपालना के तहत 5 लाख से अधिक आबादी के शहरों में ट्रांसफर स्टेशन की स्थापना किया जाना अति आवश्यक है। जिससे कि घर-घर कचरा संग्रहण पश्चात परिवहन कार्य में लगने वाले समय को कम किया जा सके तथा लोगों को नियमित रूप से सुविधा सुनिश्चित की जा सके।

मुख्य सचिव महोदया, राजस्थान सरकार की अध्यक्षता में दिनांक 21.03.2022 को हाई पावर कमेटी की 19वीं बैठक के अंतर्गत दिये गये निर्देशों की अनुपालना में नगर निगम ग्रेटर जयपुर में ट्रांसफर स्टेशन (संग्रहण) के लिए जमीन आवंटन हेतु घर-घर कचरा संग्रहण

एवं परिवहन कार्य के लिए सरकारी भूमि उपलब्ध करायी जानी हैं जिससे कि नगर निगम ग्रेटर जयपुर द्वारा उपलब्ध करायी जाने वाली भूमि पर ट्रांसफर स्टेशन का निर्माण किया जा सकें।

अतः आपसे निवेदन है कि जयपुर शहर की सुचारु सफाई व्यवस्था हेतु नगर निगम ग्रेटर जयपुर के समस्त सात जोनों में ट्रांसफर स्टेशन के निर्माण के लिए प्रति जोन लगभग 1.55 एकड़ (लगभग 0.62 हैक्टर)भूमि आवंटन किये जाने का श्रम करावें।


(महेन्द्र सोनी)
IAS

आयुक्त
नगर निगम ग्रेटर, जयपुर

प्रतिलिपि:-

1. निजी सचिव, मुख्य सचिव महोदया, राजस्थान सरकार जयपुर।
2. निजी सचिव, अध्यक्ष, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, जयपुर।
3. निजी सचिव, सचिव स्वायत्त शासन विभाग, राजस्थान सरकार जयपुर।
4. निजी सचिव, निदेशक एवं संयुक्त सचिव स्वायत्त शासन विभाग, राजस्थान सरकार जयपुर।
5. निजी सचिव, कलेक्टर महोदय, कलेक्ट्रेट, जयपुर।
6. निजी सहायक, माननीय महापौर महोदया नगर निगम ग्रेटर जयपुर।
7. अतिरिक्त आयुक्त, नगर निगम ग्रेटर जयपुर।
8. मुख्य अभियंता नगर निगम ग्रेटर जयपुर।
9. अधीक्षण अभियंता नगर निगम ग्रेटर जयपुर।
10. समस्त जोन उपायुक्त, नगर निगम ग्रेटर जयपुर।
11. उपायुक्त स्वास्थ्य/गैराज नगर निगम ग्रेटर जयपुर।
12. अधिशाषी अभियंता, प्रोजेक्ट/मुख्यालय नगर निगम ग्रेटर जयपुर।
13. समस्त जोन अधिशाषी अभियंता, नगर निगम ग्रेटर जयपुर।
14. गार्ड फाईल।


आयुक्त
नगर निगम ग्रेटर जयपुर।



नगर निगम ग्रेटर जयपुर

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क्रमांक : -एफ: 29()अधि. अभि./प्रोजेक्ट-प्रथम/ननिग्रेज/2022-23/167

दिनांक : 7/10/2022
प्रथम स्मरण पत्र

आयुक्त
जयपुर विकास प्राधिकरण

विषय:-नगर निगम ग्रेटर जयपुर को टोस कचरा प्रबंधन हेतु ट्रांसफर स्टेशन के लिए भूमि आवंटन करने बाबत।

प्रसंग:- इस कार्यालय के पूर्व पत्रांक एफ: 29()अधि. अभि./प्रोजेक्ट-प्रथम/ननिग्रेज/2021-22/17 दिनांक 27.04.2022 एवं पत्रांक एफ: 13 () उपा.आयो-II/ननिज/2022/396 दिनांक 31.05.2022 के क्रम में।

संदर्भ:-मुख्य सचिव महोदया, राजस्थान सरकार की अध्यक्षता में हाई पावर कमेटी की 19वीं बैठक दिनांक 21.03.2022 एवं 20वीं बैठक दिनांक 29.08.2022 के अंतर्गत दिये गये निर्देशों की अनुपालना के क्रम में।

महोदय,

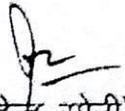
उपरोक्त विषयान्तर्गत एवं संदर्भित पत्र के सम्बन्ध में लेख है कि मुख्य सचिव महोदया, राजस्थान सरकार की अध्यक्षता में हाई पावर कमेटी की 19वीं बैठक दिनांक 21.03.2022 एवं 20वीं बैठक दिनांक 29.08.2022 को आयोजित की गई है। उक्त बैठक में श्रीमती मुख्य सचिव महोदया द्वारा नगर निगम ग्रेटर जयपुर क्षेत्र में जयपुर शहर की सफाई व्यवस्था के तहत घर-घर कचरा संग्रहण कार्य पर विस्तृत चर्चा उपरान्त जयपुर शहर में सफाई व्यवस्था सुचारु करने हेतु ट्रांसफर स्टेशन बनाये जाने के निर्देश प्रदान किये गये हैं। नगरीय टोस अपशिष्ट प्रबंधन नियम 2016 की पालना तथा स्वच्छ भारत मिशन हेतु जारी किये गये दिशा-निर्देशों की अनुपालना में वर्तमान में नगर निगम ग्रेटर जयपुर के सात जोनों में घर-घर कचरा संग्रहण कार्य करवाया जा रहा है जिसके अन्तर्गत संग्रहित कचरे को संवेदक द्वारा अस्थाई रूप से शहर में विभिन्न जगहों पर एकत्रित कर परिवहन किया जा रहा है। नगर निगम ग्रेटर जयपुर के पास ट्रांसफर स्टेशन हेतु सरकारी जमीन उपलब्ध नहीं हैं, जिसके कारण उक्त कार्य के सुचारु एवं सफल संचालन में समस्या उत्पन्न होती है। जयपुर शहर के नगर निगम ग्रेटर जयपुर क्षेत्र के सात जोनों में उक्त कार्य के सुचारु एवं सफल संचालन हेतु सरकारी जमीन की आवश्यकता है। प्रायः संवेदक द्वारा अस्थाई रूप से कार्य के संचालन हेतु स्थापित द्वितीयक कचरा संग्रहण केंद्र के समीप निवास करने वाले लोगों के द्वारा आपत्ति जताई जाती है। स्वच्छ भारत मिशन के तहत एवं माननीय राष्ट्रीय हरित अधिकरण के द्वारा जारी आदेशों/निर्देशों की अनुपालना तथा नगरीय टोस अपशिष्ट नियम की अनुपालना के तहत 5 लाख से अधिक आबादी के शहरों में ट्रांसफर स्टेशन की स्थापना किया जाना अति आवश्यक है। जिससे कि घर-घर कचरा संग्रहण पश्चात परिवहन कार्य में लगने वाले समय को कम किया जा सके तथा लोगों को नियमित रूप से सुविधा सुनिश्चित की जा सके।

मुख्य सचिव महोदया, राजस्थान सरकार की अध्यक्षता में दिनांक 21.03.2022 को हाई पावर कमेटी की 19वीं बैठक के अंतर्गत दिये गये निर्देशों की अनुपालना में नगर निगम ग्रेटर जयपुर के प्रत्येक जोन में एक ट्रांसफर स्टेशन (लगभग 1.55 एकड) हेतु सरकारी भूमि उपलब्ध कराये जाने हेतु कार्यालय पत्रांक एफ: 29()अधि. अभि./प्रोजेक्ट-प्रथम/ननिग्रेज/2022-23/17 दिनांक 27.04.2022 एवं एफ: 13 () उपा. आयो-II/ननिज/2022/396 दिनांक 31.05.2022 के द्वारा आपसे भूमि आवंटन किये जाने हेतु

निवेदन किया गया था जिससे कि उपलब्ध करायी जाने वाली भूमि पर नगर निगम ग्रेटर जयपुर द्वारा ट्रांसफर स्टेशन का निर्माण किया जा सके।

अतः श्रीमति मुख्य सचिव महोदया की अध्यक्षता में आयोजित हाई पावर कमेटी की 20वीं बैठक दिनांक 29.08.2022 में दिये गये निर्देशों की अनुपालना में आपसे पुनः निवेदन है कि जयपुर शहर की सुचारु सफाई व्यवस्था हेतु नगर निगम ग्रेटर जयपुर के समस्त सार्वजनिक जगहों में ट्रांसफर स्टेशन के निर्माण के लिए प्रति जोन लगभग 1.55 एकड़ (लगभग 0.62 हेक्टर) भूमि आवंटन किये जाने का श्रम करावे।

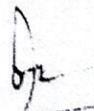
संलग्न:--इस कार्यालय के पूर्व पत्रांक एफ: 29()अधि. अभि./ प्राजक्ट-प्रथम/ ननिप्रेज/2022-23/17 दिनांक 27.04.2022 एवं पत्रांक एफ-13 () उपा.आयो-II/ ननिज/ 2022/396 दिनांक 31.05.2022 की प्रतिलिपि।


(महेन्द्र सोनी)
IAS

आयुक्त
नगर निगम ग्रेटर, जयपुर
O/C

प्रतिलिपि:--

1. निजी सचिव, मुख्य सचिव महोदया, राजस्थान सरकार जयपुर।
2. निजी सचिव, अध्यक्ष, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, जयपुर।
3. निजी सचिव, सचिव स्वायत्त शासन विभाग, राजस्थान सरकार जयपुर।
4. निजी सचिव, निदेशक एवं संयुक्त सचिव स्वायत्त शासन विभाग, राजस्थान सरकार जयपुर।
5. निजी सचिव, कलेक्टर महोदय, कलेक्ट्रेट, जयपुर।
6. निजी सहायक, माननीय महापौर महोदया नगर निगम ग्रेटर जयपुर।
7. अतिरिक्त आयुक्त, नगर निगम ग्रेटर जयपुर।
8. मुख्य अभियंता नगर निगम ग्रेटर जयपुर।
9. अधीक्षण अभियंता, नगर निगम ग्रेटर जयपुर।
10. समस्त जोन उपायुक्त, नगर निगम ग्रेटर जयपुर।
11. उपायुक्त स्वास्थ्य/गैसज नगर निगम ग्रेटर जयपुर।
12. अधिशाही अभियंता, प्राजक्ट/मुख्यालय नगर निगम ग्रेटर जयपुर।
13. समस्त जोन अधिशाही अभियंता, नगर निगम ग्रेटर जयपुर।
14. गार्ड फाईल।


आयुक्त
नगर निगम ग्रेटर जयपुर।

नगर निगम ग्रेटर जयपुर

(पण्डित दीनदयाल उपाध्याय मवन, लाल कोठी, टॉक रोड़, जयपुर-15)

क्रमांक : -एफ: 29()अधि. अभि./प्रोजेक्ट-प्रथम/ननिग्रेज/2022-23/221

दिनांक : 19/12/2022

आयुक्त
जयपुर विकास प्राधिकरण

द्वितीय स्मरण पत्र

विषय:-नगर निगम ग्रेटर जयपुर को ठोस कचरा प्रबंधन हेतु ट्रांसफर स्टेशन के लिए भूमि आवंटन करने बाबत।

प्रसंग:-इस कार्यालय के पूर्व पत्रांक एफ: 29()अधि. अभि./प्रोजेक्ट-प्रथम/ननिग्रेज/2021-22/17 दिनांक 27.04.2022 एवं पत्रांक एफ: 13 () उपा.आयो-II/ननिज/2022/396 दिनांक 31.05.2022 व 167 दिनांक 17.10.2022 के क्रम में।

संदर्भ:-मुख्य सचिव महोदया, राजस्थान सरकार की अध्यक्षता में हाई पावर कमेटी की 19वीं बैठक दिनांक 21.03.2022 एवं 20वीं बैठक दिनांक 29.08.2022 के अंतर्गत दिये गये निर्देशों की अनुपालना के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत एवं संदर्भित पत्र के सम्बन्ध में लेख है कि मुख्य सचिव महोदया, राजस्थान सरकार की अध्यक्षता में हाई पावर कमेटी की बैठक में मुख्य सचिव महोदया द्वारा नगर निगम ग्रेटर जयपुर क्षेत्र में जयपुर शहर की सफाई व्यवस्था के तहत घर-घर कचरा संग्रहण कार्य पर विस्तृत चर्चा उपरान्त जयपुर शहर में सफाई व्यवस्था सुचारू करने हेतु ट्रांसफर स्टेशन बनाये जाने के निर्देश प्रदान किये गये थे। नगरीय ठोस अपशिष्ट प्रबंधन नियम 2016 की पालना तथा स्वच्छ भारत मिशन हेतु जारी किये गये दिशा-निर्देशों की अनुपालना में वर्तमान में नगर निगम ग्रेटर जयपुर के सात जोनों में घर-घर कचरा संग्रहण कार्य करवाया जा रहा है जिसके अन्तर्गत संग्रहित कचरे को संवेदक द्वारा अस्थाई रूप से शहर में विभिन्न जगहों पर एकत्रित कर परिवहन किया जा रहा है। नगर निगम ग्रेटर जयपुर के पास ट्रांसफर स्टेशन हेतु सरकारी जमीन उपलब्ध नहीं हैं, जिसके कारण उक्त कार्य के सुचारू एवं सफल संचालन में समस्या उत्पन्न होती है। जयपुर शहर में नगर निगम ग्रेटर जयपुर क्षेत्र के सात जोनों में उक्त कार्य के सुचारू एवं सफल संचालन हेतु सरकारी जमीन की आवश्यकता है। स्वच्छ भारत मिशन के तहत एवं माननीय राष्ट्रीय हरित अधिकरण के द्वारा जारी आदेशों/निर्देशों की अनुपालना तथा नगरीय ठोस अपशिष्ट नियम की अनुपालना के तहत 5 लाख से अधिक आबादी के शहरों में ट्रांसफर स्टेशन की स्थापना किया जाना अति आवश्यक है। जिससे कि घर-घर कचरा संग्रहण पश्चात परिवहन कार्य में लगने वाले समय को कम किया जा सके तथा लोगो को नियमित रूप से सुविधा सुनिश्चित की जा सके।

मुख्य सचिव महोदया, राजस्थान सरकार की अध्यक्षता में दिनांक 21.03.2022 को हाई पावर कमेटी की 19वीं बैठक के अंतर्गत दिये गये निर्देशों की अनुपालना में नगर निगम ग्रेटर जयपुर के प्रत्येक जोन में एक ट्रांसफर स्टेशन (लगभग 1.55 एकड़) हेतु सरकारी भूमि उपलब्ध कराये जाने हेतु कार्यालय पत्रांक एफ: 29()अधि. अभि./प्रोजेक्ट-प्रथम/ननिग्रेज/2022-23/17 दिनांक 27.04.2022 एवं एफ: 13 () उपा.आयो-II/ननिज/2022/396 दिनांक 31.05.2022 तथा पत्रांक 167 दिनांक 17.10.2022 के द्वारा आपसे भूमि आवंटन किये जाने हेतु निवेदन किया

गया था जिससे कि उपलब्ध करायी जाने वाली भूमि पर नगर निगम ग्रेटर जयपुर द्वारा ट्रांसफर स्टेशन का निर्माण किया जा सकें।

अतः मुख्य सचिव महोदया की अध्यक्षता में समय-समय पर आयोजित हाई पावर कमेटी की बैठकों में दिये गये निर्देशों की अनुपालना में आपसे पुनः निवेदन है कि जयपुर शहर की सुचारु सफाई व्यवस्था हेतु नगर निगम ग्रेटर जयपुर के समस्त सात जोनों में ट्रांसफर स्टेशन के निर्माण के लिए प्रति जोन लगभग 1.55 एकड़ (लगभग 0.62 हैक्टर) भूमि आवंटन किये जा का श्रम करावें।

—sd—
(महेन्द्र सोनी)
IAS

आयुक्त
नगर निगम ग्रेटर, जयपुर

प्रतिलिपि:—

1. निजी सचिव, मुख्य सचिव महोदया, राजस्थान सरकार जयपुर।
2. निजी सचिव, अध्यक्ष, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, जयपुर।
3. निजी सचिव, सचिव स्वायत्त शासन विभाग, राजस्थान सरकार जयपुर।
4. निजी सचिव, निदेशक एवं संयुक्त सचिव स्वायत्त शासन विभाग, राजस्थान सरकार जयपुर।
5. निजी सचिव, कलेक्टर महोदय, कलेक्ट्रेट, जयपुर।
6. निजी सहायक, माननीय महापौर महोदया नगर निगम ग्रेटर जयपुर।
7. अतिरिक्त आयुक्त, नगर निगम ग्रेटर जयपुर।
8. मुख्य अभियंता नगर निगम ग्रेटर जयपुर।
9. अधीक्षण अभियंता नगर निगम ग्रेटर जयपुर।
10. समस्त जोन उपायुक्त, नगर निगम ग्रेटर जयपुर।
11. उपायुक्त स्वास्थ्य/गैराज नगर निगम ग्रेटर जयपुर।
12. अधिशाषी अभियंता, प्रोजेक्ट/मुख्यालय नगर निगम ग्रेटर जयपुर।
13. समस्त जोन अधिशाषी अभियंता, नगर निगम ग्रेटर जयपुर।
14. गार्ड फाईल।


आयुक्त

नगर निगम ग्रेटर जयपुर।



कार्यालय नगर निगम ग्रेटर जयपुर

पण्डित दीनदयाल उपाध्याय भवन, लालकोठी, जयपुर

क्रमांक : एफ8 ()/उपा.गै./जननि/2023/ 511

दिनांक :- 28/08/2023

कायदेश

मैसर्स सिटी दूबर डॉलर प्रा0 लि0,
1003, शिवालिक शिल्प-1,
इस्कॉन क्रॉस रोड, एसजी हाईवे,
अहमदाबाद, गुजरात

28/08/2023

विषय :- नगर निगम ग्रेटर जयपुर के सेवापुरा कचरागाह पर वेब्रिज का रखरखाव एवं कचरा पृथक्कीकरण का कार्य
संदर्भ :- ई-निविदा संख्या 16/2022-23

नगर निगम ग्रेटर जयपुर के सेवापुरा कचरागाह पर वेब्रिज का रखरखाव एवं कचरा पृथक्कीकरण का कार्य हेतु आमंत्रित ई-निविदा की वित्तीय निविदा दिनांक 30.06.2023 में बोलीदाता द्वारा अधिकतम दर सक्षम स्तर से स्वीकृति प्राप्त होने के पश्चात् निम्न प्रकार कायदेश जारी किया जाता है :-

क्रसं	विवरण	स्वीकृत दर
1	नगर निगम ग्रेटर जयपुर के सेवापुरा कचरागाह पर वेब्रिज का रखरखाव एवं कचरा पृथक्कीकरण का कार्य	रु. 3,06,000/- प्रतिमाह

शर्त :-

1. उक्त आदेश श्रीमान् आयुक्त महोदय से अनुमोदित है।
2. उक्त आदेश दिनांक 01.09.2023 से प्रथमतः एक वर्ष हेतु मान्य होगा।
3. प्रत्येक माह 10 तारीख तक उक्त कार्य हेतु स्वीकृत राशि निगम कोष में जमा करानी होगी।
4. निविदा की समस्त नियम एवं शर्तें मान्य होगी।

उपायुक्त (गैराज)
नगर निगम ग्रेटर जयपुर
alc

प्रतिलिपि :-

1. निजी सहायक, माननीया महापौर/उपमहापौर महोदय, ननिज।
2. निजी सहायक, श्रीमान् आयुक्त महोदय, ननिज।
3. अध्यक्ष महोदय, लोकवाहन समिति, ननिज।
4. वित्तीय सलाहकार, ननिज।
5. अधिशाषी/सहायक/कनिष्ठ अभियन्ता (गैराज), ननिज।
6. सहायक लेखाधिकारी द्वितीय (गैराज), ननिज।
7. गार्ड फाईल/सम्बन्धित पत्रावली।

उपायुक्त (गैराज)
नगर निगम ग्रेटर जयपुर
alc



कार्यालय नगर निगम ग्रेटर जयपुर

पण्डित दीनदयाल उपाध्याय भवन, लालकोठी, जयपुर

क्रमांक : एफ8 ()/उपा.गै./जननि/2022/LKm/596

दिनांक :- 02/12/2022

कायदेश

Received

मैसर्स कटपेस्ट

चतुर्थ तल, भामाशाह टेक्नो हब,
झालाना ग्राम, मालवीय नगर, जयपुर

विषय :- नगर निगम ग्रेटर जयपुर के स्थाई/अस्थाई कचरा ट्रांसफर स्टेशन पर वाहनों की मॉनिटरिंग एवं कचरा पृथक्कीकरण का कार्य
संदर्भ :- ई-निविदा संख्या 46/2022-23

नगर निगम ग्रेटर जयपुर के स्थाई/अस्थाई कचरा ट्रांसफर स्टेशन पर वाहनों की मॉनिटरिंग एवं कचरा पृथक्कीकरण का कार्य हेतु आमंत्रित ई-निविदा की वित्तीय निविदा दिनांक 21.11.2022 में बोलीदाता द्वारा अधिकतम दर सक्षम स्तर से स्वीकृति प्राप्त होने के पश्चात् निम्न प्रकार कायदेश जारी किया जाता है :-

क्रसं	विवरण	स्वीकृत दर
1	नगर निगम ग्रेटर जयपुर के स्थाई/अस्थाई कचरा ट्रांसफर स्टेशन पर वाहनों की मॉनिटरिंग एवं कचरा पृथक्कीकरण का कार्य	रु. 9,11,111/- प्रतिमाह

शर्त :-

1. उक्त आदेश श्रीमान् आयुक्त महोदय से अनुमोदित है।
2. उक्त आदेश दिनांक 10.12.2022 से प्रथमतः एक वर्ष हेतु मान्य होगा।
3. प्रत्येक माह 10 तारीख तक उक्त कार्य हेतु स्वीकृत राशि निगम कोष में जमा करानी होगी।
4. फर्म द्वारा प्रथमतः दो माह की राशि जमा करानी होगी जिसमें एक माह की राशि सिक्वोरिटी राशि के तौर पर तथा एक माह पश्चात् प्रतिमाह राशि निगम कोष में जमा करवायी जानी होगी।
5. निविदा की समस्त नियम एवं शर्तें मान्य होगी।

उपायुक्त (गैराज)
नगर निगम ग्रेटर जयपुर

प्रतिलिपि :-

1. निजी सहायक, माननीया महापौर/उपमहापौर महोदय, ननिज।
2. निजी सहायक, श्रीमान् आयुक्त महोदय, ननिज।
3. वित्तीय सलाहकार, ननिज।
4. अधिशाषी/सहायक/कनिष्ठ अभियन्ता (गैराज), ननिज।
5. समयपालक (गैराज), ननिज।
6. गार्ड फाईल/सम्बन्धित पत्रावली।

उपायुक्त (गैराज)
नगर निगम ग्रेटर जयपुर



कार्यालय नगर निगम ग्रेटर जयपुर

(पण्डित दीनदयाल उपाध्याय भवन, लालकोठी, टॉक रोड, जयपुर)



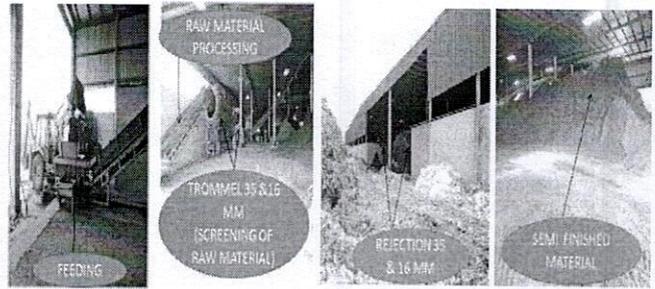
क्रमांक : एफ 29 () एक्स.ई.एन.(प्रो.) / ननिज / 2023-24

दिनांक

Progress Report on Solid Waste Management

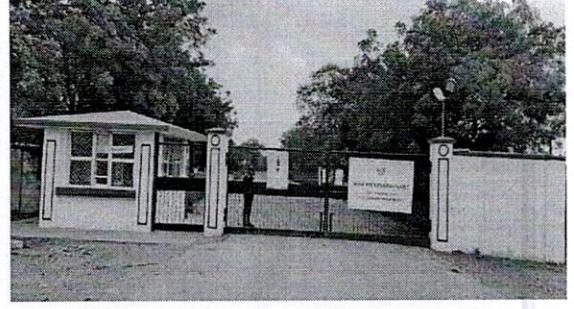
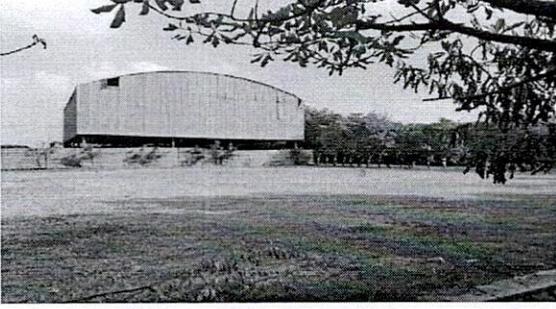
जयपुर शहर में नगर निगम ग्रेटर जयपुर द्वारा ठोस अपशिष्ट प्रबंधन नियम, निर्माण एवं विध्वंस अपशिष्ट प्रबंधन नियम एवं बायोमेडिकल अपशिष्ट प्रबंधन नियम के अन्तर्गत किये जा रहे कार्यों की वर्तमान वस्तुस्थिति रिपोर्ट निम्नानुसार है:-

- **Centralized Sewapura Compost Plant:-** नगर निगम जयपुर द्वारा जयपुर शहर में ठोस अपशिष्ट प्रबंधन नियम की अनुपालना के तहत गीले कचरे से कम्पोस्ट बनाने का कार्य वर्ष 2014 से किया जा रहा है तथा वर्तमान में फर्म Indo Enviro Integrated Solutions Ltd. द्वारा गीले कचरे से कम्पोस्ट बनाया जा रहा है। उक्त प्लांट पर 250 टन कचरे का प्रसंस्करण कर कम्पोस्ट बनाया जाता है। फर्म के द्वारा कृभको फर्टिलाइजर के साथ अनुबंध करके तथा प्लांट के समीप स्थित गांव वालों से सम्पर्क कर कम्पोस्ट को विक्रय किया जा रहा है। तत्कालीन नगर निगम जयपुर द्वारा कचरे के प्रसंस्करण हेतु स्थापित केन्द्रीकृत प्लांट पर दोनों निगमों नगर निगम ग्रेटर जयपुर एवं नगर निगम हैरिटेज जयपुर से निकलने वाले कचरे का प्रसंस्करण किया जाता है।



- **Centralized Langriyawas RDF Plant:-** नगर निगम जयपुर द्वारा जयपुर शहर में ठोस अपशिष्ट प्रबंधन नियम की अनुपालना के तहत सूखे कचरे से RDF (Refuse Derived Fuel) बनाने का कार्य मैसर्स अल्ट्रा टेक लि. द्वारा किया जा रहा है। उक्त प्लांट पर 350 टन कचरे का प्रसंस्करण कर RDF (Refuse Derived Fuel) बनाया जाता है। तत्कालीन नगर निगम जयपुर द्वारा कचरे के प्रसंस्करण हेतु स्थापित केन्द्रीकृत प्लांट पर दोनों निगमों नगर निगम ग्रेटर जयपुर एवं नगर निगम हैरिटेज जयपुर से निकलने वाले कचरे का प्रसंस्करण किया जाता है। वर्तमान में

Centralized RDF Plant प्लांट का संचालन नगर निगम हैरिटेज जयपुर द्वारा किया जा रहा है।



- **Sewapura Legacy Waste Processing Project Work** के अन्तर्गत सेवापुरा कचरागाह पर बायोरेमिडेशन/बायोमाईनिंग प्रोजेक्ट:- नगर निगम ग्रेटर जयपुर द्वारा वर्तमान में जयपुर शहर में माननीय एन.जी.टी. के आदेशों की अनुपालना करते हुए सेवापुरा कचरागाह पर पड़े हुये Legacy Waste को हटाये जाने के संबंध में राज्य सरकार (स्वायत्त शासन विभाग) स्तर से सेवापुरा कचरागाह पर पड़े हुये Legacy Waste के बायोरेमिडेशन हेतु निविदा दिनांक 14.07.2022 को आमंत्रित की गयी थी। राज्य सरकार (स्वायत्त शासन विभाग) द्वारा सफल निविदादाता की दरे स्वीकृत कर जयपुर ग्रेटर Ph 1 के लिए मैसर्स Saurashtra Enviro Projects Pvt. Ltd. को दिनांक 22.11.2022 को LoA तथा कार्यदेश दिनांक 05.01.2023 को 393.30 रुपये प्रति क्यूबिक मीटर की दर से जारी किया गया है। वर्तमान में सेवापुरा डंप साईट पर लीगेसी वेस्ट के बायोरेमिडियेशन का कार्य प्रगतिरत है। सेवापुरा कचरागाह पर मैसर्स Saurashtra Enviro Projects Pvt. Ltd. द्वारा पड़े हुये 1401271 cubic meter legacy waste में से प्रथम चरण में लगभग 162172 cubic meter legacy waste का रेमिडियेशन किया जा चुका है।
- **Sewapura Material Recovery Facility**:- नगर निगम ग्रेटर जयपुर द्वारा वर्तमान में जयपुर शहर में माननीय एन.जी.टी. के आदेशों की अनुपालना करते हुए प्लास्टिक वेस्ट प्रबंधन नियम 2016 के नियमों के अन्तर्गत एकीकृत प्लास्टिक प्रबंधन की दिशा में कार्य किया जा रहा है। इस हेतु ग्राम सेवापुरा स्थित कचरागाह पर नगर निगम ग्रेटर जयपुर द्वारा PPP mode पर MRF Facility Center establishment (Installation, Commissioning, Operation and Maintenance क्षमता 50 TPD) स्थापित किये जाने हेतु निविदा जारी कर सफल संवेदक फर्म मैसर्स Wevois Labs Pvt. Ltd. को दिनांक 08.06.2022 को एल.ओ.ए. तथा कार्यदेश दिनांक 25.07.2022 को जारी किया जा चुका है। वर्तमान में MRF Facility के Machinery Installation का कार्य पूर्ण हो चुका है एवं कार्य प्रगतिरत है।

➤ **Municipal Solid Waste Processing Plant adopting Waste to Energy Technology with Sanitary Landfill at Langriyawas in Jaipur Under The Guidelines of Swachh Bharat Mission (SBM):-**

नगर निगम जयपुर द्वारा जयपुर शहर में ठोस अपशिष्ट प्रबंधन नियम की अनुपालना के तहत कचरे से विद्युत उत्पादन किये जाने हेतु प्लांट स्थापना का कार्य प्रगतिरत है। जयपुर शहर में कचरे से विद्युत उत्पादन हेतु प्लांट स्थापना का कार्य मैसर्स जे.आई.टी.एफ. अरबन इन्फ्रास्ट्रक्चर लि. को दिया गया है। कार्य की लागत 182.17 करोड़ है। उक्त कार्य हेतु दिनांक 04.11.2016 को संवेदक फर्म को एल.ओ.ए. जारी कर दिया गया है। उक्त कार्य के अन्तर्गत 700 टन प्रतिदिन कचरे का प्रसंस्करण कर 12 मेगावाट विद्युत का उत्पादन किया जायेगा। नगर निगम जयपुर हैरिटेज द्वारा संवेदक फर्म से लीजडीड की कार्यवाही दिनांक 11 मई 2022 को सम्पन्न की जा चुकी है। उक्त कार्य के लिए मैसर्स जे.आई.टी.एफ. अरबन इन्फ्रास्ट्रक्चर लिमिटेड एवं जयपुर विद्युत वितरण निगम लिमिटेड के मध्य पॉवर पर्वेज एग्रीमेंट (PPA) करने की कार्यवाही दिनांक 11/07/2022 को सम्पन्न की जा चुकी है। तत्कालीन नगर निगम जयपुर द्वारा कचरे के प्रसंस्करण हेतु स्थापित केन्द्रीकृत प्लान्ट पर दोनों निगमों नगर निगम ग्रेटर जयपुर एवं नगर निगम हैरिटेज जयपुर से निकलने वाले कचरे का प्रसंस्करण किया जावेगा। राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड द्वारा दिनांक 13.07.2023 को CTE जारी कर दी गई है। मौके पर साईट क्लियरिंग तथा लेवलिंग की जा चुकी है एवं स्टाफ ऑफिस का निर्माण व लगभग 150 पौधे लगाये गये हैं। उक्त प्लांट की स्थापना का कार्य प्रगतिरत है। वर्तमान में ठोस कचरे से उर्जा उत्पन्न किये जाने हेतु Waste to Energy प्लांट स्थापना की कार्यवाही नगर निगम हैरिटेज जयपुर द्वारा संपादित की जा रही है।

➤ **Collection & Transportation Designing, Construction, Operating & Maintenance of Processing & Recycling Facility of Construction and Demolition Waste (C&D) Under The Guidelines of Swachh Bharat Mission (Urban) For Nagar Nigam Jaipur:-**

नगर निगम जयपुर द्वारा जयपुर शहर में निर्माण एवं विध्वंस अपशिष्ट प्रबंधन नियम की अनुपालना के तहत निर्माण एवं विध्वंस अपशिष्ट पुनर्चक्रण संयंत्र की स्थापना का कार्य प्रगतिरत है। जयपुर शहर में मकानों के निर्माण एवं विध्वंस से उत्पन्न होने वाले ठोस कचरे के रिसाईकल किये जाने हेतु M/s. Shivalik Silica & Arghya Engineering JV को 300 TPD की क्षमता का प्लांट लगाये जाने हेतु LOA जारी कर संवेदक फर्म से अनुबंध किया जा चुका है। उपरोक्त कार्य की लागत 6 करोड़ रु है। तत्कालीन नगर निगम जयपुर द्वारा कचरे के प्रसंस्करण हेतु स्थापित केन्द्रीकृत प्लान्ट पर दोनों निगमों नगर निगम ग्रेटर जयपुर एवं नगर निगम हैरिटेज जयपुर से निकलने वाले कचरे का प्रसंस्करण किया जावेगा। नगर निगम जयपुर हैरिटेज द्वारा संवेदक

फर्म से लीजडीड की कार्यवाही दिनांक 22/09/2022 को सम्पन्न की जा चुकी है। वर्तमान में फर्म को दिनांक 02.06.2023 को राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड से CTE/NOC जारी की जा चुकी है। उक्त प्लांट की स्थापना का कार्य प्रगतिरत है। वर्तमान में C&D प्लांट की स्थापना की कार्यवाही नगर निगम हैरिटेज जयपुर द्वारा संपादित की जा रही है।

➤ **Common Bio-Medical Waste Treatment Facility (CBWFT):-**

- बायोमेडिकल अपशिष्ट प्रबंधन नियम की अनुपालना में नगर निगम जयपुर द्वारा शहरी क्षेत्र से निकलने वाले बायोमेडिकल वेस्ट के निस्तारण का कार्य वर्ष 2001-02 से मैसर्स इन्ट्रोमेटिक इण्डिया प्रा. लि. द्वारा ग्राम खोरी रोपाड़ा में स्थापित प्लांट पर किया जा रहा है, जिसके अन्तर्गत फर्म द्वारा वर्तमान में 1149 प्रतिष्ठानों (21973 Beds) (सरकारी/प्रावईवेट अस्पताल/नर्सिंग होम/क्लीनिक्स/डायग्नोस्टिक सेन्टर, वेटेनरी संस्थाएं इत्यादि) से बायोमेडिकल वेस्ट एकत्रित कर लगभग 06 TPD बायोमेडिकल वेस्ट का प्रसंकरण किया जा रहा है।
- जयपुर ग्रामीण एवं दौसा क्षेत्र से निकलने वाले बायोमेडिकल वेस्ट के निस्तारण का कार्य किये जाने हेतु प्लांट स्थापना का कार्य ग्राम खोरी रोपाड़ा में मैसर्स इन्ट्रोमेटिक इण्डिया प्रा. लि. द्वारा पूर्ण किया जा चुका है। कार्य की लागत 01 करोड़ है। उक्त कार्य हेतु मैसर्स इन्ट्रोमेटिक इण्डिया प्रा. लि. (जयपुर) को कार्यादेश दिनांक 07.02.2019 को दिया गया था। फर्म द्वारा प्रदूषण नियंत्रण बोर्ड में कंसेन्ट टू ओपरेट प्राप्त कर प्लांट का संचालन वर्ष 2021 से किया जा रहा है। जिसके अन्तर्गत फर्म द्वारा वर्तमान में 438 प्रतिष्ठानों (8392 Beds) (सरकारी/प्रावईवेट अस्पताल/नर्सिंग होम/क्लीनिक्स/डायग्नोस्टिक सेन्टर, वेटेनरी संस्थाएं इत्यादि) से बायोमेडिकल वेस्ट एकत्रित कर लगभग 1.5 TPD बायोमेडिकल वेस्ट का प्रसंकरण किया जा रहा है।

Name of the Municipality: Municipal Corporation Greater Jaipur		
Month: AUGUST Year: 2023		
S. No.	Particular Actionable Point	Remarks of ULB (Only Number)
A.	Municipal Solid Waste Collection Details (In TPD)	
1.	Door to Door Collection	
1.1	Number of Wards	150
1.2	No. of Wards Covered with D2D Collection	150
2.	Source Segregation	
2.1	No. of Wards Fully Covered with Source Segregation	Compartment has been provided in hoppers, Public is not providing segregated waste.
2.2	No. of Wards Partially Covered with Source Segregation	Compartment has been provided in hoppers, Public is not providing segregated waste.
2.3	Percentage (%) of Source Segregation	Compartment has been provided in hoppers, Public is not providing segregated waste.
3.	Litter Bins & Waste Storage Bins	
3.1	No. of Twin Bin installed in Commercial and Public Area	1400 (Installed in the month of Aug)
3.2	No. of Existing Garbage Vulnerable Points	0
3.3	No. of Garbage Vulnerable Points Eliminated	14
4.	Public Sweeping	
4.1	No. of Sweepers in Residential Area	1879
4.2	No. of Sweepers in Commercial Area	1253
4.3	No. of Sweepers for Night Sweeping	94
5.	Quantity of Collected Municipal Solid Waste (in Tonne per Day (TPD))	957 TPD
B.	Waste Transportation (in TPD)	
6.	Transfer Station	
6.1	No. of Permanent Transfer Station	01
6.2	No. of Temporary Transfer Station (If Any)	06
7.	Separate Transportation	
7.1	No. of Vehicles with twin compartments along with Domestic Hazardous Waste	Single Compartment- 65 Hoopers, Twin Compartment- 226 Hoopers, Twin Compartments with Domestic Hazardous waste-119 , Total Hoopers- 410
C.	Waste Processing and Disposal	
C-1	MRF	
8.	Status of MRF Facility	
8.1	Operational	01
8.2	Under construction	-
8.3	Under Tender	-
8.4	Design Capacity of MRF Facility (in TPD)	50 TPD
9.	Quantity of waste received at MRF facility (In TPD)	Nagar Nigam Greater Jaipur has given work order to the firm for segregation of waste at Transfer Stations. Rag Pickers are involved at these sites for segregation of waste. (List attached.)
10.	Number of rag Pickers associated with MRF Facility (Details of rag pickers along with the name should be attached in Annexure 1)	Rag Pickers list associated with segregation at Transfer station is attached.

11.	Quantity of segregated plastic waste at MRF (in TPD)	Approx 2-3 TPD
C-2	Compost, RDF & Waste to Energy Plants	
12.	Number of Bulk waste generators (Details of BWGs should be attached in Annexure 2)	77 (Details attached)
13.	Quantity of waste processed through BWGs (in TPD)	0.36 TPD
14.	Quantity of waste processed in parks through Compost Machines/ pit composting (In TPD)	10.8 TPD
15.	Centralized waste to processing Facility (Operational)	
	15.1	Compost Plant (in TPD)
	15.2	RDF Plant (In TPD)
	15.3	Compost+RDF Plant (in TPD)
	15.4	Waste to Energy Plant (in TPD)
	15.5	Total Capacities of Waste Processing Facility (In TPD) (15.1+15.2+15.3+15.4)
16.	Centralized waste to processing Facility (Work Order Issued)	
	16.1	Compost Plant (in TPD)
	16.2	RDF Plant (In TPD)
	16.3	Compost +RDF Plant (in TPD)
	16.4	Waste to Energy Plant (in TPD)
17.	Centralized waste to processing Facility (Under tender)	
	17.1	Compost Plant (in TPD)
	17.2	RDF Plant (In TPD)
	17.3	Compost +RDF Plant (in TPD)
	17.4	Waste to Energy Plant (in TPD)
C-3	Legacy Waste	
18.	Quantity of Seized Plastic Poly Bags (in Kg) in Aug 2023	3.8 kg
C-4	Construction and Demolition waste	
19.	Quantity of Collected Construction and Demolition Waste (in TPD)	176 TPD
20.	Quantity of C&D Waste Disposal (in TPD)	
	20.1	Low Lying Areas (in TPD)
	20.2	Through C & D waste management Plant (in TPD)
Note: - * 1 Tonne = 1000 Kg		

Sr.No.	Name	Address	Contact	Total Waste Generated (In Kg/Day)	Waste Processed (In Kg/Day)	Total Penalty Collected form Non-Complivng BWG (In Rs.)
1	Bhartiya Vidhya Bhawan Vidhya Aashram School	Bhaskar Puliya, Jaipur	9829169244	6	1	-
2	Bhagwan Mahaveer Cancer Hospital	JLN Marg, Jaipur	9610065120	16	2	-
3	Hotel Rambagh	Rambagh Circle, Jaipur	9251088848	210	32	-
4	Hotel Narayan Niwas Kanota Bagh	Narayan Singh Circle, Jaipur	9414820679	25	5	-
5	Hotel Lord Plaza	Tonk Road, Jaipur	7665029777	15	3	-
6	Saint Xavier School	C-Scheme, Jaipur	9654046560	3	1	-
7	Santha Bagh	Trimurti Circle JLN Marg, Jaipur	9414054257	10	4	-
8	RBI colony	Bajaj Nagar, Jaipur	9828084859	100	15	-
9	Hotel Ramada	Raja Park, Jaipur	8955292253	8	1	-
10	Hotel Dodas	Raja Park, Jaipur	9414007581	4	1	-
11	Hotel Vesta Mourya Palace	C-Scheme, Jaipur	9251469541	10	2	-
12	Hotel Grand Uniara	JLN Marg, Jaipur	7240443866	33	18	-
13	SDMH hospital	Bhawani Singh Marg Ram Bag Circle, Jaipur	9929607026	40	6	-
14	Birla Auditorium	Staure Circle, Jaipur	9460548365	3	0.5	-
15	Hotel Diggj Palace	C-Scheme, Jaipur	9414207481	5	1	-
16	Hotel Red Fox	Bajaj Nagar JLN Marg, Jaipur	9694924538	40	6	-
17	SMS School	Ram Singh Road, jaipur	9571193606	2	0.2	-
18	Hotel Bliss	Panchwati Circle, 289/ Lane No.06 Raja Park, Jaipur	9414075457	5	0.6	-
19	MGD Girls Public School	Swami Ram Singh Road, Sangram Colony, Ashok Nagar, Jaipur	9829543345	9	4	-
20	A.G Colony	Bajaj Nagar, TA 2,0 S.L.Marg, Jawahar Nagar, Jaipur	9414456875	90	12	-
21	MPS International School	BHABHA MARG, TILAK NAGAR, JAIPUR	9462222424	5	0.6	-
22	Fort Resaurant	B-12, SL Marg, Adarsh Nagar, Jaipur	9460449819	50	7	-
23	Subodh Public School	Bhawani Singh Road, Ram Bag Jaipur	9413345947	8	1	-
24	St. Anselms Pink City Sec. School	Caigiri Marg, Malviya Nagar, Jaipur	1412520240	3.5	1	-
25	Bhaata Karak ji ki Nasiya	Tonk Road, Jaipur	8233200009	6	1	-
26	Doorbin Restaurant	Tonk Road, Jaipur	9928944685	10	1.5	-
27	Hotel Corporate inn	Raja Park, Jaipur	0141 2620711	45	5	-
28	Kebab and Curry	Ajmer Road, jaipur	8505015151	15	3	-
29	Hotel Ginger	Civil Lines, jaipur	9828388840	25	5	-
31	RJ-14 Restaurant	Ajmer Road, jaipur	9785200027	40	4	-
32	Hotel Las Vegas	C-Scheme, Jaipur	9587016683	20	3	-
33	Hotel Hilton	Hawa Sadak, Jaipur	9829039914	70	7	-
34	Hotel Sarover Portico	Vaishali Nagar, Jaipur	7665003600	55	15	-
35	Hotel Pinak Pani Palace	JDA Markert, Jalpur	9314500589	3	0.5	-
37	Burger King	Malviya Nagar, Jaipur	9212303959	9	1.5	-
38	Highway King	Ajmer Road, jaipur	9828870444	60	4	-
39	Hotel Clarks Amer	Jawahar Lal Nehru Marg, Jaipur	9351555611	50	7	-
40	Hotel Radison Blue Unit of J R	Tonk Road, Jaipur	8890000456	50	5	-
41	Hotel The Lalit	Jagatpura Road, Jaipur	8003897005	50	7	-
42	Hotel Vrisa	Tonk Road, Jaipur	8319456245	22	2.5	-
43	Gaushala (Durgapura)	Durgapura, Jalpur	9799999890	100	30	-
44	Hotel Rajvilas (Oberoi)	Agra Road, Jaipur	9745905522	25	4	-
45	Hotel Crown Plaza	Sitapura, Jalpur	9829228889	50	8	-
46	The Fern	Tonk Road, Jaipur	9511560588	35	4	-
47	E.H.C.C Hospital	Malviya Nagar, Jaipur	9251650989	30	3	-
48	Fortis Hospital	Malviya Nagar, Jaipur	9251650989	9	1	-
49	Mahatma Gandhi Hospital	Sitapura, Jaipur	7023003593	100	15	-
50	Sawal Bhawani Singh School	Jagatpura, Jaipur	9929105605	15	5	-
51	Hotel Marriot	Jawahar Nagar, Jaipur	9950944444	95	12	-
52	Akshya Patra	Pratap Nagar Jalpur	9799999890	20	3	-
53	Hotel Theme	Near Airpport, Sitabari Jaipur	7665005525	4	1	-
54	Hotel Vinne	Tonk Road, Jalpur	9468812888	8	1	-
55	Hotel Bella Casa	Durgapura, jaipur	9829050459	20	4	-
56	A & A Hospility (Shapura Resedincy)	Tonk Road, Jaipur	9829981818	3.5	1.5	-
57	Gaurav Tower	Malviya Nagar, Jalpur	9928019763	50	6	-
58	Chabra Restaurant	Shyam Nagar, Jalpur	9351782626	12	2	-
59	Hotel Royal Orchid	Tonk Road, Jaipur	8003299901	50	6	-
60	Neerja Modi School	Mansarover, Jaipur	9828168849	8	2	-
61	Jalshree Periwal School	Chitrakoot, Jaipur	9829210115	23	8	-
62	Tagor Public School	RIICIO Industrial Area, Jalpur	9983376563	7	1	-
63	C K Birla Hospital	Shanti Nagar, Jaipur	9829088335	10	2	-
64	Hotel park Classic	Gopalpura Bypass, Jalpur	9928111221	10	3	-
65	Four Point Sheration	Tonk Road, Jaipur	9829228889	180	20	-

67	Shophia School	Lalarpura, jaipur	9214307457	3	1	
	Oxford International Academy School	Shankar Vihar, Maharan Pratap Vihar, Veshali Nagar, Japur	9782723212	5	0.5	
68	Blue Heaven Vidhyalaya School	Agrawal From, Mansarover, Jaipur	9828613000 9983316699	2	0.5	
69	Asian World School	Jaisinghpura, Ajmer Road, Jaipur	7790901113			
70	Rukmani birla Moden High School	Shanti Nagar, jaipur	9672991296	3	1	
71	HOTEL EVERLAND WISH ANANTA INN	PLOT NO 1 GIRDHAR MARG MALVIYA NAGAR JAIPUR	9557837599	10	2	
72	HOTEL JAYA PALACE	A 241/4, CHITRAKOOT JAIPUR	9782444425	5	1	
73	SKIT COLLAGE	JAGATPURA ROAD, JAIPUR	9314520693	3	0.5	
74	KANODIYA COLLAGE	JLN Marg, Jaipur		3	1	
75	NARAYANA HARDYALYA HOSPITAL	KUMBHA MARG PRATAP NAGAR		10	2	
				30	6	
76	WTP MALL	Malviya Nagar, Jaipur		3	0.5	
77	SBIOA PUBLIC SCHOOL	Mansarover, Jaipur				



कार्यालय नगर निगम ग्रेटर जयपुर

(पण्डित दीनदयाल उपाध्याय भवन, लालकोठी, टॉक रोड, जयपुर)

ग्रेटर नगर निगम जयपुर स्थित उद्यानों में लगी गार्डन शेडर मशीनों की सूची

क्र. सं०	वार्ड सं०	पार्क का नाम	कचरे की शेडरींग क्षमता (प्रतिदिन)	कचरे की शेडरींग क्षमता (प्रतिदिन)
1	21	ग्रीन पार्क, सेक्टर 03, बियानी कॉलेज के पास, विद्याधर नगर	01	350 कि. ग्रा
2	21	गणेश पार्क, सेक्टर 02, सामुदायिक केन्द्र के पास, विद्याधर नगर	01	350 कि. ग्रा
3	21	माधव पार्क, सेक्टर 02, एल.आई.सी. फ्लैट के सामने, विद्याधर नगर	01	400कि. ग्रा
4	22	शिवाजी पार्क, सेक्टर 08, विद्याधर नगर	01	350 कि. ग्रा
5	26	नारायण पार्क, सेक्टर 01, शेखावाटी भवन के पास, विद्याधर नगर	01	350 कि. ग्रा
6	22	अग्रसेन पार्क, सेक्टर 07, विद्याधर नगर	01	400 कि. ग्रा
7	08	सन्त सुन्दरदास पार्क, सेक्टर 10, विद्याधर नगर	01	350 कि. ग्रा
8	08	शिव पार्क, सेक्टर 09, विद्याधर नगर	01	350 कि. ग्रा
9	08	केशव पार्क, सेक्टर 06, जयपुर स्कूल के पीछे, विद्याधर नगर	01	350 कि. ग्रा
10	52	वीर विहार कॉलोनी पार्क, वैशाली नगर	01	400 कि. ग्रा
11	54	वैशाली पौण्ड पार्क, वैशाली नगर	01	350 कि. ग्रा
12	54	नेमी नगर पार्क, वैशाली नगर	01	350 कि. ग्रा
13	55	गिरनार कॉलोनी पार्क, वैशाली नगर	01	350 कि. ग्रा
14	148	तिलक पार्क, तिलक नगर	01	350 कि. ग्रा
15	148	शिवाजी उद्यान, तिलक नगर	01	400 कि. ग्रा
16	148	चन्द्रशेखर आजाद पार्क, गली नं० 03, राजापार्क	01	350 कि. ग्रा
17	78	स्व० श्री गिरधारीलाल भार्गव उद्यान, श्रीगोपाल नगर, गोपालपुरा बाईपास	01	350 कि. ग्रा
18	78	श्रीगोपाल नगर द्वितीय पार्क, श्रीगोपाल नगर, गोपालपुरा बाईपास	01	400 कि. ग्रा
19	79	कृ पा नगर का पार्क द्वितीय, गोपालपुरा बाईपास	01	350 कि. ग्रा
20	76	गोलवरकर पार्क, सेक्टर 152, शिप्रा पथ, मानसरोवर	01	350 कि. ग्रा

21	76	रोज गार्डन, सेक्टर 77, मानसरोवर	01	350 कि. ग्रा
22	102	शकुन्तला उद्यान, सेक्टर 83/175 के सामने, प्रताप नगर	01	350 कि. ग्रा
23	102	जगृति उद्यान, सेक्टर 68, प्रताप नगर	01	350 कि. ग्रा
24	103	सेक्टर 84/256 के सामने पार्क, प्रताप नगर	01	350 कि. ग्रा
25	103	सेक्टर 84/413 के सामने पार्क, प्रताप नगर	01	350 कि. ग्रा
26	103	अजय पार्क, सेक्टर 11, प्रताप नगर	01	350 कि. ग्रा
27	103	सेक्टर 84/148 के सामने पार्क, प्रताप नगर	01	350 कि. ग्रा
28	64	पदमावती कॉलोनी का प्रथम पार्क	01	400 कि. ग्रा
29	62	महात्मा गाँधी पार्क, प्लॉट नं0 228 के सामने, महात्मा गाँधी नगर, अजमेर रोड़	01	350 कि. ग्रा
30	70	विजयाराजे सिंधिया उद्यान, सेक्टर 13/04 के सामने, मानसरोवर	01	350 कि. ग्रा
		योग	30	10.80 TPD



CuTpasTe (WE CARE FOR YOUR HEALTH) कृ कृम सफरल से अरु



झालाना कचरा स्टेशन

	Name	Address	Mobile Number
1	Mukesh	Jhalana	9352902738
2	Rizwan	Hatwada	8005600373
3	Rofik	Hatwada	7976595327
4	Ali zafar	Hatwada	6375003085
5	Tokir	Hatwada	8209840103
6	Harun	Hatwada	9352426047
7	Md sadik	Hatwada	6378495774
8	MD zabir	Malikikothi	8824284671
9	MD somon	Malikikothi	9509804606
10	MD hoson	Malikikothi	7232807430
11	Sharukh	Malikikothi	9352474775
12	Gafoor	Malikikothi	7340438937
13	MD Rofik	Malikikothi	9887789281
14	Sharukh	Malikikothi	9079386248
15	Dilip	Jhalana	9352902738

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Proprietor

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302017, Rajasthan, India Tel: +919571966561, +917014345424
Email:cutpastecwgv@gmail.com



CuTpasTe (WE CARE FOR YOUR HEALTH) क कय सयत से से



करणी विहार कचरा स्टेशन

	Name	Address	Mobile Number
16	Shankarlal	Gothda	9001553095
17	Ramlal	Bondi	9717423476
18	Fumabae	Bundi	8905211755
19	Chetan	Bundi	8233592515
20	Kishanlal	Bundi	9875883183
21	Chermibae	Bundi	
22	Dewa	Bundi	8107202255
23	Manju	Bundi	9001553095
24	Kalulal	Bundi	
25	Manjer	Narikanaka	8690497320
26	Mushtak	Narikanaka	6280423354
27	Sultan	Narikanaka	8306999382
28	Reshma	Narikanaka	7240258326
29	Madhu	Khaniabanda	7023477995
30	Pujasapera	Khaniabanda	7023477995
31	Govinda	Khaniabanda	7023477995
32	Prahlad	Khaniabanda	7023477995

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CuTpasTe (WE CARE FOR YOUR HEALTH) एक ब्रह्म स्वच्छता से ओ



बम्बाला कचरा स्टेशन

	Name	Address	Mobile Number
33	Eqbal	Minawala	8762443881
34	Shoriful	Minawala	9587760807
35	Dilshad	Kachchibasti	9664336372
36	Nisar ali	Kachchibasti	9784330299
37	Rangila	Minawala	7976595091
38	Raja	Bajrimandi	7976579728
39	Minarul	Bajrimandi	9339358764
40	Jakir	Bajrimandi	
41	Sarik	Girdharipura	8250902944
42	Mithun	Girdharipura	8306555966
43	Abdul	Girdharipura	8595256172
44	Nersima	Girdharipura	8529745540
45	Alameen	Girdharipura	
46	Ali hossain	Minawala	7073476203
47	Khalel	Minawala	6375874352
48	Jalel	Minawala	9116482723
49	Jahid	Minawala	8529123449
50	Noorislam	Girdharipura	8209861441

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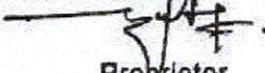
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कालवाड कचरा स्टेशन

	Name	Address	Mobile Number
51	Md Ameen	Hasanpura	7307767197
52	Noor Habib	Hasanpura	9024103019
53	Said Noor	Hasanpura	7005504929
54	Md Amin	Hasanpura	9058442289
55	Md Nazir	Hasanpura	8824284671
56	Md Zubair	Hasanpura	7976595327
57	Md Hussain	Hasanpura	6350301834
58	Sadik	Hasanpura	8290708226
59	zaki	Hasanpura	6367319994
60	Irfan	Hasanpura	8559878364
61	Imran	Hasanpura	7877402844
62	Jakir	Hasanpura	8691884610
63	Dileep	Hasanpura	9462380084
64	Rocky	Hasanpura	6350629974
65	Alishan	Hasanpura	7737302506
66	Lalan	Hasanpura	8619179130

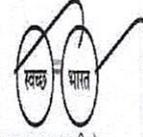
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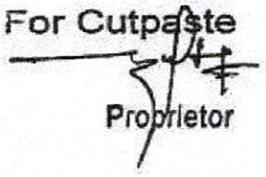
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मलहोत्रा नगर कचरा स्टेशन

	Name	Address	Mobile Number
67	Mehbub Alam	Malhotra Nagar	9609849171
68	Mapijul Shaikh	Malhotra Nagar	8875599133
69	Maina Bibi	Malhotra Nagar	
70	Rubal Shaikh	Malhotra Nagar	9772762560
71	Mainuddin	Malhotra Nagar	
72	Fulan Bibi	Malhotra Nagar	
73	Sainul Islam	Malhotra Nagar	
74	Hasibul	Malhotra Nagar	
75	Md Jahid	Malhotra Nagar	
76	Munsaleem	Malhotra Nagar	
77	Afida	Malhotra Nagar	
78	Soahan Mandal	Malhotra Nagar	
79	Juliyana Bibi	Malhotra Nagar	

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Proprietor

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Email:cutpastecwgw@gmail.com



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004

Phone :0141- 2716804, 2716800 e-mail : member-secretary@rpcb.nic.in

Helpline No. : 0141-2716877

16/2

Registered/E-Mail

F16 (225)/ MSW/ Sevapura/RPCB /149-151

Date:-21/02/2023

Chief Executive Officer,
Municipal Council,
Jaipur, Rajasthan.

Sub:- Show cause notice under provisions of Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981 & Solid Waste Management Rules, 2016.

Ref:- Inspection report submitted by Regional Office, Jaipur (North) vide letter dated 12/01/2023.

Sir,

1. Whereas, the Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred to as the "Water Act") & the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter referred to as the "Air Act") have come into force in whole of the State of Rajasthan, with effect from 23.03.1974 & 16.05.1981, respectively.
2. And whereas the Water Act has been enacted to provide for the prevention & control of water pollution and for maintaining and restoring the wholesomeness water.
3. And whereas the Air Act has been enacted to provide for prevention, control and abatement of air pollution.
4. And whereas, Rajasthan State Pollution Control Board (hereinafter referred to as the "The Board") has been conferred powers to take such steps as are necessary for prevention and control of air and water pollution.
5. And whereas the Solid Waste Management Rules, 2016 (hereinafter referred to as the "Rules"); have been made by the Ministry of Environment, Forest & Climate Change, Govt. of India, New Delhi in exercise of the powers conferred upon it under the Environment Protection Act, with a view to ensure proper management, handling and disposal of municipal solid waste and the Rules have come into force on 08/04/2016.
6. And whereas the provisions of rule 15 of the Solid Waste Management Rules, 2016 make every municipal authority in its territorial area responsible for implementation of the above Rules and for any infrastructure development for collection, storage, segregation, transportation, processing and disposal of municipal solid wastes.
7. And whereas the Rules cast a duty on the municipal authority or operator of a facility to make an application to the State Board in Form-I for authorization for setting up waste processing, treatment or disposal facility, if the volume of waste is exceeding five metric tons per day including sanitary landfills in order to comply with the implementation program, laid down in schedule I.
8. And whereas Municipal Authorities are also required to comply with various duties entrusted as per the provision of rule 16 of the Rules.
9. And whereas Sevapura Waste Dumping Site at village-Sevapura, Tehsil-Amber, Jaipur was inspected by Board Officials on dt. 06/01/2023 and observed that:-
 - a. No fencing/boundary wall was provided on the dumping site in order to have controlled access.
 - b. Rag pickers and hundreds of stray animals/birds were seen roaming on the site.



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004

Phone :0141- 2716804, 2716800 e-mail : member-secretary@rpcb.nic.in

Helpline No. : 0141-2716877

- c. The local residents of the area had intimated that there has been a continuous burning of the waste from last few days which is causing heavy smoke in the ambient environment thereby causing breathing problem.
- d. Burning of waste was found in several pockets at the dumping site and smoke was seen coming out due to deep burning of the waste.
- e. Numbers of small house hold activities were observed nearby the site, which were engaged in segregation/processing of waste unscientific and hap-hazard manner.
- f. Leachate from the site has formed the natural drain, thereby causing possibility of contaminating the ground water.

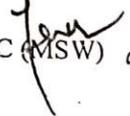
In view of above, this show cause notice is being issued to the local body as to why environment compensation may not imposed for violation of the provisions of Air Act, 1981, Water Act, 1974 and Solid Waste Management Rules, 2016. In case, if you wish to submit any reply/clarification to above notice, you may submit your reply by 28/02/2023 to this office as well as Regional Office, Jaipur (North) failing which environment compensation may be imposed without any further notice.

Yours Sincerely,


(Mahaveer Mehta) o/c
GIC (MSW)

Copy to :-

1. Regional Officer, Regional Office, Jaipur (North)- Please forward data sheet for imposing environmental compensation and ensure the compliance of Solid Waste Management Rules, 2016.
2. Master File, MSW, RSPCB, Jaipur.


GIC (MSW) o/c



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Registered/E-mail

F16 (MSW-225)/Sevapura/RPCB/ 237 - 239

Date:- 21/07/2023

Chief Executive Officer,
Municipal Council,
Jaipur, Rajasthan.

Sub.- Show cause notice under provisions of Water (Prevention and Control of Pollution) Act, 1974 Air (Prevention and Control of Pollution) Act, 1981 & Solid Waste Management Rules, 2016.

Ref.- 1. Sevapura waste dumping site's inspection dated 06.01.2023.
2. Analysis reports dated 16.02.2023.
3. Show cause notice dated 21.02.2023.

Sir,

1. Whereas, the Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred to as the "Water Act") & the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter referred to as the "Air Act") have come into force in whole of the State of Rajasthan, with effect from 23.03.1974 & 16.05.1981, respectively.
2. And whereas the Water Act has been enacted to provide for the prevention & control of water pollution and for maintaining and restoring the wholesomeness water.
3. And whereas the Air Act has been enacted to provide for prevention, control and abatement of air pollution.
4. And whereas, Rajasthan State Pollution Control Board (hereinafter referred to as the "The Board") has been conferred powers to take such steps as are necessary for prevention and control of air and water pollution.
5. And whereas the Solid Waste Management Rules, 2016 (hereinafter referred to as the "Rules"); have been made by the Ministry of Environment, Forest & Climate Change, Govt. of India, New Delhi in exercise of the powers conferred upon it under the Environment Protection Act, with a view to ensure proper management, handing and disposal of municipal solid waste and the Rules have come into force on 08/04/2016.
6. And whereas the provisions of rule 15 of the Solid Waste Management Rules, 2016 make every municipal authority in its territorial area responsible for implementation of the above Rules and for any infrastructure development for collection, storage, segregation, transportation, processing and disposal of municipal solid wastes.
7. And whereas the Rules cast a duty on the municipal authority or operator of a facility to make an application to the State Board in Form-I for authorization for setting up waste processing, treatment or disposal facility, if the volume of waste is exceeding five metric tons per day including sanitary landfills in order to comply with the implementation program, laid down in schedule I.



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8. And whereas, show cause notice for intended legal action under section 15 read with section 19 of the provisions of the Environment (Protection) Act, 1986 was issued to the Chief Executive Officer, Municipal Corporation, Jaipur vide letter dated 09/08/2018.
9. And whereas, Nagar Nigam submitted reply of aforementioned legal notice vide letter dated 29/10/2018. However, the reply was found inadequate/ unsatisfactory.
10. And whereas, the facility has yet not submitted applications for obtaining Authorization/consents under the solid Waste Management Rules, 2016.
11. And whereas, a complaint was received in RSPCB on 31.01.2020 regarding polluting the environment.
12. And whereas, a compliant was forwarded to the State Board from Department of Environment, GoR on 24.02.2020.
13. And whereas, Municipal Solid Waste dumping site at Mathuradaspura, Jamwaramgarh, Jaipur was inspected by Board Officials on dt. 21.01.2021 and following observations were made:-
 - a. There was no boundary wall or wire fencing has been provided all around the site to control access due to which many rag pickers and animals/birds were seen roaming at dumping site.
 - b. A large number of animals were there and consuming eatable waste.
 - c. Due to presence of unauthorized people i.e. rag pickers, possibility of burning of waste cannot be ruled out. However, no fire observed at the site during inspection.
 - d. The waste was being conveyed by uncovered trucks.
 - e. The dumping was being carried out in haphazard manner or say not in scientific manner as there were no gas recovery system, leachate collection system, liners etc.
 - f. Due to presence of unauthorized persons and uncontrolled access, there is possibility of burning of waste which cannot be ruled out.
 - g. Due to such unscientific disposal of MSW, the possibility of contamination of ground water, soil and air environment cannot be ruled out. There is possibility of flow of rain water. leachate from the said site to Kanota Dam which is hardly 1 km away from the said site.
 - h. E-waste was also found disposed at dumping site.
14. And whereas, under the provision of section 5 of Environmental Protection Act 1986, The Ministry of Environment, Forest & Climate Change, Govt. of India, New Delhi has power to issue directions in writing to any person, officer or any authority and such person, officer or authority is bound to comply by with such directions.
15. And whereas, the Ministry of Environment, Forest & Climate Change, Govt. of India. New Delhi vide Notification No. 327(E) dated 10/04/2001, has delegated the powers vested in it under section 5 of the said Act to Chairman, Rajasthan State Pollution Control Board to issue directions to any person, officer or authority in increase of its powers and performance of functions under Solid Waste Management Rules, 2016.
16. And whereas, Central Pollution Control Board has issued directions to Chairperson, Rajasthan State Pollution Control under section 18(1)(a) of Water Act, 1974 and section 18(1)(b) of Air Act, 1981 vide its letter dated 10.11.2014 stating that RSPCB will issue directions to all the municipal authorities in the State for implementation of Solid Waste Management Rules.
17. And therefore, in view of powers vested under section 5 of Environment (Protection) Act, 1986 read with Notification No. 327 (E) dated 10/04/2001, the State Board hereby issues the following directions.



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- a. To rectify the aforesaid non-compliances and develop the site in scientific manner as per Solid Waste (Management) Rules, 2016.
- b. To identify and develop an alternative site for scientific disposal of municipal waste so that possibility of contamination of Kanota dam due to leachate from dumping site can be avoided.
- c. To ensure that water/leachate from the site meet the specifications and standards as specified in Schedule II of the Rules.
- d. To apply for the Authorization in Form-I under Solid Waste Management Rules, 2016 and Consents under Air Act, 1981 & Water Act, 1974 for operating the Municipal Solid Waste dumping facility at Mathuradaspura, Jamwaramgarh, Jaipur.



Please ensure compliance of the aforesaid directions and submit actions taken report within 15 days time from the date of receipt of the directions. Please note that under the provision of section 15 of the Act anyone who fails to comply with or contravenes any of the provisions of this Act, or the Rules made or orders or directions issued thereunder, shall in respect of each such failure or contravention, be punishable with imprisonment for a term which may extend to five years with fine which may extend to one lakh rupees, or with both.

This bears approval of competent authority.

Encl: As above.

Yours Sincerely,



(Bhanu Priya Jadav) *PC*
EE & GIC (MSW)

Copy to: -

- 
1. Regional Officer, RSPCB, Jaipur (North) with kind request to verify the contents of reply submitted by facility and to Coordinate the matter with Municipal Corporation, Jaipur.
 2. Master file.



EE & GIC (MSW) *PC*



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RSPCB HelpLine No. : 0141-2716877

Most Urgent

Date: 14/9/2023

No. F16 (80) RPCB/MSW/Jaipur 260-261

Chief Executive Officer,
Municipal Corporation,
Jaipur, Rajasthan.

Sub: - Directions under Section 5 of Environmental (Protection) Act, 1986 for non-compliances of Solid Waste (Management) Rules, 2016 at MSW dumping site situated at Mathuradaspura, Jamwaramgarh, Jaipur.

Ref: - 1. Directions issued under EP, Act vide letter dated 23.03.2018.
2. Show cause notice for intended legal action was issued vide letter dated 09.08.2018.
3. Facility's reply dated 13.11.2018.
4. Inspection of the facility dated 21.01.2021.

Sir,

1. Whereas, the Environmental (Protection) Act, 1986; (hereinafter referred to as the "Act"), has been enacted for the protection and improvement of the environment and for matters connected therewith. The Act has come into effect in whole of India on 19/11/1986.
2. And whereas, the Solid Waste Management Rules, 2016 (hereinafter referred to as the "Rules"); have been made by the Ministry of Environment, Forest & Climate Change, Govt of India, New Delhi in exercise of the powers conferred upon it under the Act, with a view to ensure proper management, handling and disposal of municipal solid wastes and the Rules have come into force on 08/04/2016.
3. And whereas, the provisions of rule 15 of the Rules make every municipal authority in its territorial area responsible for implementation, of the provisions of the Rules and for any infrastructure development for collection, storage, segregation, transportation, processing and disposal of municipal solid wastes.
4. And whereas, the Rules cast a duty on the municipal authority or operator of a facility to make an application to the State Board in Form-I for grant of authorization for setting up waste processing, treatment or disposal facility, if the volume of waste is exceeding five metric tons per day including sanitary landfills in order to comply with the implementation program, laid down in schedule I.
5. And whereas, the Solid Waste dumping site at Mathuradaspura (hereinafter referred to as the "Facility") operated by Municipal Corporation, Jaipur was inspected by Board Officials on dt. 16/01/2018 and non-compliances of Solid Waste Management Rules, 2016 were observed.
6. And whereas, directions under section 5 of Environment (Protection) Act, 1986 were issued to the Chief Executive Officer, Municipal Corporation, Jaipur vide State Board's letter dated 23/03/2018.
7. And whereas, the facility was again inspected by Board Officials on dated 20/06/2018 and it was found that no significant improvements have been made at the facility for the compliance of the Solid Waste Management Rules, 2016.



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8. And whereas Municipal Authorities are also required to comply with various duties entrusted as per the provision of rule 16 of the Rules.
9. And whereas Sevapura Waste Dumping Site at Village-Sevapura, Tehsil-Amber, Jaipur was inspected by Board Officials on dt. 06/01/2023 and observed that:-
 - a. No fencing/boundary wall was provided on the dumping site in order to have controlled access.
 - b. Rag pickers and hundreds of stray animals/birds were seen roaming on the site.
 - c. The local residents of the area had intimated that there has been a continuous burning of the waste from last few days which is causing heavy smoke in the ambient environment thereby causing breathing problem.
 - d. Burning of waste was observed in several pockets at the dumping site and smoke was seen coming out due to deep burning of the waste.
 - e. Numbers of small house hold activities were observed nearby the site, which were engaged in segregation/processing of waste unscientific and hap-hazard manner.
 - f. Leachate from the site has formed the natural drain, thereby causing possibility of contaminating the ground water.
10. And whereas, show cause notice under the provisions of Water/Air Acts & Solid Waste Management Rules, 2016 was issued vide letter dated 21.02.2023.
11. And Whereas, samples of borewells near MSW dump site, Sevapura were collected during inspection on 06.01.2023 and as evident from the analysis reports dated 16.02.2023, following parameters have failed to conform to the norms:

S. No.	Sample collected from	Parameters	Results	Standards
1.	Borewell of shri Ummed Singh, behind MSW site	Iron as Fe mg/l	3.022	0.3
		Chloride as Cl mg/l	1112	1000
		Hardness (Total) as CaCO ₃ mg/l	1528	600
		Calcium (Titrimetric) as Ca mg/l	477	200
		Total Dissolved Solids mg/l	5626	2000
		Total Alkalinity as CaCO ₃ mg/l	644	600
		Manganese as Mn mg/l	0.323	0.3



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2.	Borewell of Nagar Nigam near Weigh Bridge	Iron as Fe mg/l	0.655	0.3
		Hardness (Total) as CaCO ₃ mg/l	728	600
		Total Dissolved Solids mg/l	4594	2000
		Total Alkalinity as CaCO ₃ mg/l	604	600
3.	M/s Indo Enviro Integrated Solutions Limited plant	Hardness (Total) as CaCO ₃ mg/l	620	600
		Total Dissolved Solids mg/l	2856	2000
		Nitrate as NO ₃ mg/l	60.8	45

12. And whereas, you have failed to submit reply to Board's show cause notice dated 21.02.2023, till date.

Apropos above, this show cause notice is being issued to the local body as to why environment compensation may not imposed for violation of the provisions of Air Act, 1981, Water Act, 1974 and Solid Waste Management Rules, 2016. In case, if you wish to submit any reply/clarification to above notice, you may submit your reply by 07/08/2023 to this office as well as Regional Office, Jaipur (North) failing which environment compensation may be imposed without any further notice.

Yours Sincerely,


(Bhanu Priya Jadav)
GIC (MSW) o/c

Copy to:-

1. Regional Officer, Regional Office, Jaipur (North) – As requested vide letter dated 21.02.2023, kindly forward data sheet for imposing environmental compensation and ensure the compliance of Solid Waste Management Rules, 2016.
2. Master File, MSW, RSPCB, Jaipur.

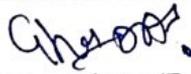

GIC (MSW) o/c

Name Of The Municipality : Jaipur Municipal Corporation , Heritage
Month : September Year : 2023

S. No.	Particular Actionable Points		Remarks of ULB
A.	Municipal Solid Waste Collection Details (In TPD)		
1	Door To Door Collection		
	1.1	Number Of Wards	100
	1.2	No Of Wards Covered with D2d Collection	100
2	Source Segregation		
	2.1	No Of Wards Fully Covered with Source Segregation	30
	2.2	No Of Wards	70
	2.3	Percentage (%) Of Source Segregation	30% (Partially)
3	Litter Bins & Waste Storage Bins		
	3.1	No. Of Twin Bins Installed in Commercial and Public Area	720
	3.2	No. Of Existing Garbage Vulnerable Points	0
	3.3	No. Of Garbage Vulnerable Points Eliminated	30
4	Public Sweeping		
	4.1	No. Of Sweepers in Residential Area	4617
	4.2	No. Of Sweepers in Commercial Area	131
	4.3	No. Of Sweepers for Night Sweeping	86
5	Quantity Of Collected Municipal Solid Waste (In Tonne Per Day) (TPD)		764
B.	Waste Transportation (In TPD)		
6	Transfer Station		
	6.1	No. Of Permanent Transfer Stations	01
	6.2	No. Of Temporary Transfer Stations (If Any)	04
7	Separate Transportation		
	7.1	No. Of Vehicle with Twin Compartments Along with Domestic Hazardous Waste	327

C.	Waste Processing and Disposal	
A.	MRF	
8	Status Of MRF Facility	
	8.1	Operational Yes, 5 TPD
	8.2	Under Construction -
	8.3	Under Tender One
	8.4	Design Capacity of MRF Facility (In TPD) 300 TPD
9	Quantity Of Waste Received at MRF Facility (In TPD) 5 TPD	
10	Number Of Rag Pickers Associated with MRF Facility (Details of Rag Pickers Along with The Name Should Be Attached in Annexure-I) 100	
11	Quantity Of Segregated Plastic Waste at MRF (In TPD) 4 TPD	
C-2	Compost, RDF& Waste to Energy Plants	
12	Number Of Bulk Waste Generators (Details Of BWG,s Should Be Attached In Annexure-II) 34	
13	Quantity Of Waste Processed Through BWGs (In TPD) 3.4	
14	Quantity Of Waste Processed in Parks Through Compost Machines/ Pit Composting (In TPD) 3.4	
15	Centralized Waste to Processing Facility (Operational) -	
	15.1	Compost Plant (In TPD) 250
	15.2	RDF Plant (In TPD) 350
	15.3	Compost + RDF Plant (In TPD) -
	15.4	Waste To Energy Plant (In TPD) -
	15.5	Total Capacity Of Waste Processing Facility (In TPD) (15.1+15.2+15.3+15.4) 600
16	Centralized Waste to Processing Facility (Work Order Issued) -	
	16.1	Compost Plant (In TPD) -
	16.2	RDF Plant (In TPD) -
	16.3	Compost + RDF Plant (In TPD) -
	16.4	Waste To Energy Plant (In TPD) 700 TPD
	16.5	C & D Waste Processing Plant (In TPD) 300 TPD

17	Centralized Waste to Processing Facility (Under Tender)		
	17.1	Compost Plant (In TPD)	-
	17.2	RDF Plant (In TPD)	350 TPD
	17.3	Compost + RDF Plant (In TPD)	-
	17.4	Waste To Energy Plant (In TPD)	-
	17.5	Bio-methanation Processing Plant (In TPD)	400 TPD
C-3	Legacy Waste Remediate Quantity		299000 (cum)
18	Quantity Of Seized Plastic Poly bags (In Kg) In Sept. 2023		35 KG
C-4	Construction And Demolition Waste		
19	Quantity Of Collected Construction and Demolition Waste (In TPD)		110 TPD
20	Quantity Of C & D Waste Disposal (In TPD)		110 TPD
20.1	Low Lying Areas (In TPD)		110 TPD
20.2	Through C & D Waste Management Plant (In TPD)		0
*1 Tonne = 1000 Kg			

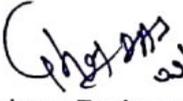

 Assistant Engineer (Envy) दास
 (चिन्मय दास)
 सहायक जनसंख्या
 नगर निगम, जयपुर हैरिटेज

Annexure-1

Sr.No	Name of Rag Picker	Address	Contact No.
1	सलमा	ईदगाह जयपुर	—
2	सबीना	ईदगाह जयपुर	—
3	दिलफा	ईदगाह जयपुर	—
4	जोरीसलाम	नाई दिल्ली	—
5	मेहमद खलील	नाई की थडी	8949892062
6	जमीता	नाई की थडी	—
7	रमजान	नाई की थडी	—
8	मलीका	ईदगाह जयपुर	—
9	शाहजमत	ईदगाह जयपुर	797605679
10	पारु	ईदगाह जयपुर	6367032510
11	रीजवालु सीख	ईदगाह जयपुर	—
12	सलीम खान	नाई की थडी	9784233858
13	सलमा बानु	नाई की थडी	—
14	मोहमद नीजाम भाई	नाई की थडी	—
15	मोकमीद	ईदगाह जयपुर	—
16	नुरुजाह	नाई की थडी	8000719176
17	किम खान	ईदगाह जयपुर	8504866651
18	नजमा	नाई की थडी	—
19	लवली बानु	ईदगाह जयपुर	7240203761
20	अलीमा	नाई की थडी	—
21	रीपन	नाई की थडी	6377063050
22	हाजीम	नाई की थडी	8949653705
23	नजीमा	नाई की थडी	7340040656
24	मन्जु	नाई की थडी	—
25	मुशरीफा	नाई की थडी	—
26	सलमा	ईदगाह जयपुर	—
27	जशरुद्दिन	ईदगाह जयपुर	7690865382
28	मेरन	ईदगाह जयपुर	—
29	मोहम्मद जलील	ईदगाह जयपुर	8003120245
30	कुशुम	ईदगाह जयपुर	9990146807
31	काजल	ईदगाह जयपुर	9664364681
32	हकतर	ईदगाह जयपुर	9664364681
33	सीताराम	नाई की थडी	9749140912
34	अबुल कश्यप	नाई की थडी	9749140912
35	पायरा	नाई की थडी	9749140912
36	आबूल शेक	नाई की थडी	—
37	रीजवान शेक	नाई की थडी	—
38	शोयल	ईदगाह जयपुर	—
39	रबियुल	ईदगाह जयपुर	—
40	मोहम्मद क्रिय	नाई की थडी	—
41	परवीना बेगम	नाई की थडी	—
42	मनोहरा	ईदगाह जयपुर	—

43	बेबी	ईदगाह जयपुर	-
44	निफा	ईदगाह जयपुर	9119106764
45	आरीफ आलम	कानोता बगराना	7850077433
46	नरसीमा	कानोता बगराना	-
47	रजक	बास की पुलीया चारदरवाजा	-
48	रीहाना	बास की पुलीया चारदरवाजा	-
49	रोशन अली	बास की पुलीया चारदरवाजा	-
50	मुक्ता बेगम	ईदगाह जयपुर	7014856661
51	मोहम्मद मशरूफ	ईदगाह जयपुर	-
52	मोहम्मद अली	ईदगाह जयपुर	-
53	जाहरा	कानोता बगराना	8000282194
54	निलुफा	कानोता बगराना	-
55	नीजाम	कानोता बगराना	-
56	रमजाना	कानोता बगराना	-
57	रोहिमा	कानोता बगराना	-
58	नुरुजाह	कानोता बगराना	-
59	आशीफ	कानोता बगराना	-
60	मोहम्मद शलीम	ईदगाह जयपुर	-
61	मोहम्मद मशुद	ईदगाह जयपुर	-
62	मोहम्मद शबुज	ईदगाह जयपुर	-
63	मोहम्मद शोजुन	ईदगाह जयपुर	-
64	मनीर रूल	ईदगाह जयपुर	-
65	शेयद अली	ईदगाह जयपुर	-
66	मोहम्मद फारुक	ईदगाह जयपुर	-
67	काजल	ईदगाह जयपुर	-
68	मधु	ईदगाह जयपुर	-
69	माजिद	ईदगाह जयपुर	-
70	शीकन्दर	ईदगाह जयपुर	-
71	रुकशाना	ईदगाह जयपुर	-
72	शालम	ईदगाह जयपुर	-
73	शाहजमल	ईदगाह जयपुर	-
74	आरीफा	चारदरवाजा	-
75	मोहम्मद फारुक	चारदरवाजा	-
76	आशीक	ईदगाह जयपुर	9694071833
77	रुकशाना	ईदगाह जयपुर	-
78	मोहम्मद दुलाल	चारदरवाजा	-
79	मुरजीना	चारदरवाजा	-
80	बुरीया	चारदरवाजा	-
81	माशुरा	ईदगाह जयपुर	9694298857
82	चाँदमोहम्मद	ईदगाह जयपुर	-
83	जरीना	चारदरवाजा	-
84	रुकीया	नाई की थडी	-
85	मकबुल	नाई की थडी	-
86	रेखा	नाई की थडी	-
87	रसीदा	नई दिल्ली	7503994837

88	नारिर	नाई की थडी	8955961399
89	रजीना	नाई की थडी	—
90	मिजासुर	नाई की थडी	—
91	जिया	नाई की थडी	—
92	उल्माहमा	नाई की थडी	—
93	थजना	नाई की थडी	—
94	हिलाल	सागानेर	8690863442
95	लतिफा	ईदगाह जयपुर	—
96	शरिफुल	नाई की थडी	8350639071
97	मोहम्मद रफिक	ईदगाह जयपुर	7024683257
98	नासिमा	ईदगाह जयपुर	—
99	मुकी	ईदगाह जयपुर	—
100	शेर खान	ईदगाह जयपुर	—
101	अंनू	ईदगाह जयपुर	—


 09/10/2022
 Assistant Engineer (Engr)
 सहायक अभियन्ता
 नगर निगम, जयपुर इंस्टीट्यूट

Annexure-II

BWG List Municipal Corporation Jaipur Heritage

Sr.No.	Ward Number	Name of Bulk Waste Generators	Location of bulk waste generator	Type of Bulk Waste Generators	Name of In-Charge of the Bulk Waste Generator	Contact	Quantity of waste Generated	Quantity of waste Treated	ZONE
1	88	park rezais	amer	Hotels	Manager	7340034450	120	120	AMER
2	91	leban lodge	amer	Hotels	Manager	8003190552	110	110	AMER
3	88	hotel trident	Jal Mahal Amer Road	Hotels	Manager	9694090110	500	500	AMER
4	87	hotel raj palace	Jorawar Singh Gate Amer road	Hotels	Manager		100	100	AMER
5	91	hotel indana palace	amer jaipur	Hotels	Manager	9116107011	160	160	AMER
6	91	K.K.Royal Days	amer road	Hotels	Manager		200	200	AMER
7	88	Hotel Regenta Central	Opposite Jal Mahal Amber Road	Hotel	Manager	8003690385	100	100	AMER
8	91	Amer City Heritage Hotel	B-2 Gupta Garden Amer Road Jaipur	Hotel	Manager	9352559444	100	100	Amre
9		Unaid Residency	SR 62,63,64 Riico Kukas	Hotel	Manager		100	100	Amre
10		Unaid Haveli Hotels Resort	OK Campus Road Riico Kukas	Hotel	Manager		100	100	Amre
11		The Heritage Palace	Jal Mahal Amer Road	Hotel	Manager		130	130	Amer
12	59	Hotel Lord Plaza	Tonk Road	Hotels	Manager	765029777	100	100	ANZ
13	59	stint xavier schools	C-Scheme	Schools	principal		90	90	ANZ
14	60	Hotel ramada	raja park	Hotels	Manager	8955292253	100	100	ANZ
15	60	Hotel dodas	raja park	Hotels	Manager	9414607581	110	110	ANZ
16	61	pink square mall	Govind Marg Raja Park	mall	Manager	8955244666	120	120	ANZ
17	61	seed ling public school	Jawahar Nagar	Schools	principal	9314088084	50	50	ANZ
18	59	gyanji cateress	ashok nagar c scheme	restaurant	Manager	9928036043	120	120	ANZ
19	61	Hotel Fern Residency	A-13, govind Marg	Hotel	Manager	9971695346	100	100	ANZ

नोडल अधिकारी

20	Seedling public school		Schools	principal		100	100	ANZ
21	rajputana shereon	civilline zone	hotel	Manager		100	100	clz
22	spice court	civilline zone	hotel	Manager		100	100	clz
23	hotel park estate	civilline zone	hotel	Manager		100	100	clz
24	fortune meg mall	civilline zone	mall	Manager		100	100	clz
25	country inn (redisson) green	civilline zone	hotel	Manager	9772229205	100	100	clz
25	hotel jai mahal palace	civilline zone	hotel	Manager		100	100	clz
27	hotel holiday inn	civilline zone	hotel	Manager	978864388	100	100	clz
28	hotel man Singh	civilline zone	hotel	Manager	9160136221	100	101	clz
29	hotel golden tulip/jays	civilline zone	hotel	Manager	7230042800	100	102	clz
30	hotel cm tower	civilline zone	hotel	Manager	9509545216	100	103	clz
31	hotel aarya niwas	civilline zone	hotel	Manager	9325019432	100	104	clz
32	nbc hasarpura	civilline zone	factory	Manager		100	104	clz
33	merakhi kichan	civilline zone	hotel	Manager		110	115	clz
34	hotel park inn	civilline zone	hotel	Manager		120	111	clz
35	hotel lamen tree	civilline zone	hotel	Manager		105	116	clz
36	hotel clark inn	civilline zone	hotel	Manager		100	113	clz
37	samad haveli	hawa mahal	hotel	Manager		119	112	AMER
38	new jaipur hotel	kishanpole	hotel	Manager		112	125	kpz
39	hotel royal poon beach resorts	kishanpole	hotel	Manager		126	130	kpz
40	agrsen public	kishanpole	hotel	Manager		111	124	kpz

Name of the Municipality: Municipal Corporation Greater Jaipur			
Month: September Year: 2023			
S. No.	Particular Actionable Point	Remarks of ULB (Only Number)	
A.	Municipal Solid Waste Collection Details (In TPD)		
1.	Door to Door Collection		
	1.1	Number of Wards	150
	1.2	No. of Wards Covered with D2D Collection	150
2.	Source Segregation		
	2.1	No. of Wards Fully Covered with Source Segregation	Compartment has been provided in hoppers, Public is not providing segregated waste.
	2.2	No. of Wards Partially Covered with Source Segregation	Compartment has been provided in hoppers, Public is not providing segregated waste.
	2.3	Percentage (%) of Source Segregation	Compartment has been provided in hoppers, Public is not providing segregated waste.
3.	Litter Bins & Waste Storage Bins		
	3.1	No. of Twin Bin installed in Commercial and Public Area	1400 (Installed in the month of September)
	3.2	No. of Existing Garbage Vulnerable Points	0
	3.3	No. of Garbage Vulnerable Points Eliminated	14
4.	Public Sweeping		
	4.1	No. of Sweepers in Residential Area	1879
	4.2	No. of Sweepers in Commercial Area	1253
	4.3	No. of Sweepers for Night Sweeping	94
5.	Quantity of Collected Municipal Solid Waste (in Tonne per Day (TPD))		957 TPD
B.	Waste Transportation (in TPD)		
6.	Transfer Station		
	6.1	No. of Permanent Transfer Station	01
	6.2	No. of Temporary Transfer Station (If Any)	05
7.	Separate Transportation		
	7.1	No. of Vehicles with twin compartments along with Domestic Hazardous Waste	Single Compartment- 65 Hoopers, Twin Copartments-226 Hoopers, Twin Compartments with Domestic Hazardous waste-119 , Total Hoopers- 410
C.	Waste Processing and Disposal		
C-1	MRF		
8.	Status of MRF Facility		
	8.1	Operational	-
	8.2	Under construction	01
	8.3	Under Tender	-
	8.4	Design Capacity of MRF Facility (in TPD)	50 TPD
9.	Quantity of waste received at MRF facility (In TPD)		Nagar Nigam Greater Jaipur has given work order to the firm for segregation of waste at Transfer Stations. Rag Pickers are involved at these sites for segregation of waste.
10.	Number of rag Pickers associated with MRF Facility (Details of rag pickers along with the name should be attached in Annexure 1)		Rag Pickers list associated with segregation at Transfer station is attached.
11.	Quantity of segregated plastic waste at MRF (in TPD)		Approx 2-3 TPD
C-2	Compost, RDF & Waste to Energy Plants		
12.	Number of Bulk waste generators (Details of BWGs should be attached in Annexure 2)		77 (Details attached)
13.	Quantity of waste processed through BWGs (in TPD)		0.36 TPD

14.	Quantity of waste processed in parks through Compost Machines/ pit composting (In TPD)	10.8 TPD
15.	Centralized waste to processing Facility (Operational)	
	15.1 Compost Plant (in TPD)	250 TPD (Combined for both NNGJ & NNHJ)
	15.2 RDF Plant (In TPD)	350 TPD (Combined for both NNGJ & NNHJ)
	15.3 Compost + RDF Plant (in TPD)	NIL
	15.4 Waste to Energy Plant (in TPD)	NIL
	15.5 Total Capacities of Waste Processing Facility (In TPD) (15.1+15.2+15.3+15.4)	600 TPD
16.	Centralized waste to processing Facility (Work Order Issued)	
	16.1 Compost Plant (in TPD)	NIL
	16.2 RDF Plant (In TPD)	NIL
	16.3 Compost +RDF Plant (in TPD)	NIL
	16.4 Waste to Energy Plant (in TPD)	700 TPD
17.	Centralized waste to processing Facility (Under tender)	
	17.1 Compost Plant (in TPD)	NIL
	17.2 RDF Plant (In TPD)	NIL
	17.3 Compost +RDF Plant (in TPD)	NIL
	17.4 Waste to Energy Plant (in TPD)	NIL
C-3	Legacy Waste	
18.	Quantity of Seized Plastic Poly Bags (in Kg) in September 2023	6 Kg
C-4	Construction and Demolition waste	
19.	Quantity of Collected Construction and Demolition Waste(in TPD)	176 TPD
20.	Quantity of C&D Waste Disposal (in TPD)	
	20.1 Low Lying Areas (in TPD)	176 TPD (Capping and making of paved road at dumpsite)
	20.2 Through C & D waste management Plant (in TPD)	NIL
Note:- * 1 Tonne = 1000 Kg		

कार्यालय उप वन संरक्षक, जयपुर
ग्रास फार्म नर्सरी खातीपुरा रोड़, जयपुर

क्रमांक: एफ(2)जि.प.स./उवसंज/2023/ 4748

दिनांक: 14/7/23

दिनांक 05.07.2023 बैठक का कार्यवाही विवरण

दिनांक 05.07.2023 को अति. जिला कलक्टर जयपुर प्रथम की अध्यक्षता में जिला पर्यावरण समिति की बैठक निम्न अधिकारीगणों/प्रतिनिधियों की सादर उपस्थिति में आयोजित हुई :-

क्र.स.	अधिकारी	पद
1.	श्री वी.केतन कुमार, IFS	DCF, Jaipur
2.	श्री दिनेश शर्मा	ADM First Jaipur
3.	श्री हंसराज चौधरी	ACF, Jaipur(North)
4.	श्री एस के वर्मा	ACE, NNJ Heritage
5.	श्री अरविन्द कुमार	RO (South), RSPCB Jaipur
6.	श्री विजय शर्मा	RO (North), RSPCB Jaipur
7.	श्री मुकेश मुण्ड	DC, NNJ(Greater)
8.	श्री विष्णु मिश्रा	ADI, DICC, Jaipur (Urban)
9.	श्री रविन्द्र सिंह	Horticulturist, NNJ(Greater)
10.	श्री राजेन्द्र अग्रवाल	XEN , NNJ(Greater)
11.	श्री चरण सिंह मीणा	SE, NNJ JPR Heritage
12.	श्री विक्रम सिंह भाटी	XEN, WRD
13.	श्री एल.सी.मीणा	AME, Mines
14.	डॉ महेश चौधरी	SMO, CMHO JPR 1 st
15.	श्री अनिल कार्डिया	A.EN PS Sambhar Lake
16.	श्री ताराचन्द्र	SI, Police Jaipur (Rural)
17.	श्री दिनेश सिंह	MVI , RTO 2 nd Jaipur
18.	श्री सुरेश चन्द्र	ADi, DICC Jaipur(Rural)
19.	श्री एन.के.अग्रवाल	SE, NNJ(Greater)
20.	श्री नरेश कुमार मिश्रा	ACF Jaipur

Signature valid

Digitally signed by Vankoth Ketan Kumar
Designation : Deputy Conservator Of Forest
Date: 2023.07.14 16:22:12 IST
Reason: Approved

RajKaj Ref No. : 4209243



21.	श्री मनीष सक्सैना	EX HWLW
22.	श्रीमती नम्रता	Dy. Director World Org. NGO
23.	श्री प्रेम सिंह	AO JD, AG ZP Jaipur
24.	श्री रमेश चन्द्र	Aen WRD
25.	श्री घनश्याम दास	DLSA Member
26.	श्री सुन्दर लाल शर्मा	DLSA Member
27.	डॉ. सुनिता पालावत	Associate Pro.
28.	श्री घनश्याम	Aen DDR
29.	श्री दिनेश कुमार	Aen DDR Haritage
30.	श्री रोहित गंगवाल	NGO Raksha
31.	श्री प्रेम शंकर मीणा	ACF Wildlife Jaipur
32.	श्री सतीश कुमार	CI Off. DCP (W)
33.	श्री नारायण लाल शर्मा	Add. DCP (E)
34.	श्री कन्हैयालाल शर्मा	Sr. Hort. JDA Jaipur
35.	श्री सुमित गुप्ता	Add. SP Jaipur Rural
36.	श्री अब्दुल खालिद	Inspector (DCP S)
37.	श्री मनीष गुप्ता	CI (Commissionarate) Jaipur

बैठक में एजेंडावार चर्चा की गई, एजेंडा की बिन्दुवार कार्यवाही विवरण निम्नानुसार है:-

1. 15 वें वित्त आयोग के अन्तर्गत वर्ष 2020-21 एवं 2021-22 NCAP मद के तहत करवाये गये कार्यों के उपयोगिता प्रमाण पत्रों तथा वर्ष 2022-23 में प्रस्तावित कार्यों की प्रगति पर चर्चा :- नगर निगम से उपस्थित अधिकारियों ने समिति को अवगत करवाया कि NACP मद में कुल 159 करोड़ रुपये के कार्य अनुमोदित किये गये थे जिनमें से 72 करोड़ के कार्यों का उपयोगिता प्रमाण पत्र सम्बन्धित नोडल विभाग को भिजवा दिया गया है तथा शेष कार्यों के उपयोगिता प्रमाण पत्र माह अगस्त से सितम्बर 2023 तक आवश्यक रूप से नोडल विभाग को उपलब्ध करवा दिये जावेंगे। नगर निगमों द्वारा 15वें वित्त आयोग अनुदान(National Clean Air Programme) के तहत वर्ष 2020-21, 2021-22 एवं 2022-23 के कार्य आदेशों एवं अन्तिम बिल भुगतान पश्चात् शेष बचत राशि 6.83 करोड से विभिन्न कार्य करवाये जाने के प्रस्ताव समिति के समक्ष रखे जिसका समिति द्वारा नगर निगमों के प्रस्ताव में सम्मिलित कार्य अनुसार अनुमोदन किया गया।

समिति अध्यक्ष ने जयपुर नगर निगम, ग्रेटर एवं हेरिटेज से उपस्थित अधिकारियों को 15 वें वित्त आयोग के अन्तर्गत वर्ष 2020-21, 2021-22 एवं 2022-23 NCAP मद में प्राप्त प्रथम

Signature valid

Digitally signed by Vankdoth Ketan
 Designation : Deputy Conservator Of Forest
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 Reason: Approved

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किश्त एवं द्वितीय किश्त के तहत करवाये जा रहे कार्यों के समस्त कार्यदेश एवं उपयोगिता प्रमाण पत्र अति शीघ्र नोडल विभाग को प्रस्तुत किये जाने हेतु निर्देशित किया।

- प्रदूषण नियंत्रण मण्डल जयपुर के अधिकारियों ने समिति को अवगत करवाया कि पिंक स्ववायर मॉल के पास 1 मीटर चौड़ाई में काफी समय से रोड खुदी हुई पडी है जिससे वायु प्रदूषण अधिक हो रहा एवं पास में लगे CAQMS वायु प्रदूषण की मात्रा अधिक आ रही है। जिसके कारण जयपुर को NCAP मद में मिलने वाले बजट में भी कटौती होती है तथा NCAP मद में करवाये गये कार्यों के फोटो सहित डिस्प्ले बोर्ड लगवाये जाने की मांग की। इस पर समिति अध्यक्ष से निगम के अधिकारियों को खुदी हुई सडक पर तुरन्त डामरीकरण करने, बजट का तय समय में ही पूर्ण उपयोग करने तथा NCAP मद में करवाये गये बडे कार्यों के फोटो सहित डिस्प्ले बोर्ड लगाये जाने हेतु निर्देशित किया तथा क्षेत्रीय अधिकारी रा.राज्य प्र.मं. जयपुर दक्षिण को जयपुर शहर में खुदी पडी सडकों पर शीघ्र डामरीकरण करवाये जाने हेतु नगर निगम एवं जयपुर विकास प्राधिकरण को पत्र लिखने हेतु आदेशित किया।
- समिति अध्यक्ष ने नगर निगम के अधिकारियों को निर्देश दिये कि PRANA पोर्टल पर गेप्स को कम करने के लिये सूचना को निरन्तर अद्यतन करे।
- नगर निगम द्वारा चिन्हित 10 हॉट-स्पॉट स्थानों पर भी AQI (Air Quality Index) में स्थिति आशानुरूप नहीं है। जिसके कारण बजट में भी कटौती हुई है, इसमें सुधार की आवश्यकता है। इस पर समिति अध्यक्ष ने गत बैठक दिनांक 05.04.2023 को नगर निगम के अधिकारियों को निर्देश दिये थे कि मैन्युअली की जगह मेकेनिकली तरीके से सफाई करवाई जावे, जहां धूल कणों की समस्या है ऐसे स्थानों पर पानी का सुबह शाम छिडकाव करवाया जावे, सभी रोड स्वीपर वाहनों में जीपीएस तंत्र लगवाया जावे, आमजन द्वारा डस्ट के सम्बंध में शिकायत करने हेतु एक कॉल सेन्टर स्थापित किया जावे एवं सबसे ज्यादा लोगों की आवाजाही वाले स्थानों पर जन साधारण में वायु की गुणवत्ता में सुधार किये जाने के सम्बंध में जानकारी प्रदान किये जाने वाले होर्डिंग्स / डिस्प्ले बोर्ड / दीवार पेंटिंग / रेडियो पर जिंगलस करवाई जावे तथा AQI (Air Quality Index)sa की जानकारी हेतु इंडिकेटर लगवाये जावें। साथ ही समिति अध्यक्ष ने नगर निगम के अधिकारियों को निर्देश दिये कि शहर के वायु गुणवत्ता मापने के यंत्रों एवं हॉट-स्पॉट एवं आस पास के प्रभाव क्षेत्र में रोड के गड्डो को भरा जावें, रोड के दोनों ओर इन्टरलॉकिंग टाईल्स बिछाई जावे, मैकेनिकल स्वीपींग / वेट स्वीपींग / फोगर्स की प्रक्रिया अपनायी जाने के साथ ही ग्रीन बैल्ट बढाई जावें इस कार्य को चार महिने में किया जाकर अनुपालना रिपोर्ट प्रस्तुत करे। इन प्रकरणों में नगर निगम शीघ्र ही की गई कार्यवाही की अनुपालना रिपोर्ट प्रस्तुत करे।

2. माननीय राष्ट्रीय हरित प्राधिकरण द्वारा पर्यावरण विभाग से संबंधित पारित निर्णयों (606/2018)

की अनुपालना पर चर्चा :-

क्षेत्रीय अधिकारी रा.रा.प्रदू.मं.जयपुर दक्षिण ने समिति को अवगत करवाया कि सभी ULBs द्वारा Solid waste management rules, C&D Waste Rules, Plastic waste and solid waste Rules की वार्षिक रिपोर्ट नहीं भिजवाई जा रही है। सभी ULBs द्वारा तीन प्रकार की वार्षिक रिपोर्ट प्रतिवर्ष CPCB को भिजवाई जाती है जिसकी Deadline माह जुलाई है। इस पर समिति अध्यक्ष ने DDR प्रतिनिधि एवं नगर निगम को उक्त रिपोर्ट शीघ्र भिजवाये जाने हेतु निर्देशित किया।

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- नगर निगम के अधिकारियों द्वारा बताया कि Solid Waste Management के लिये नगर निगम जयपुर द्वारा लांगडियावास, मथुरादासपुरा में सुखे कचरे के निस्तारण हेतु RDF (Refuse Derived Fuel) का प्लांट कार्यरत है। उक्त प्लांट पर 350 टन कचरे का प्रसंसकरण कर RDF बनाया जाता है।
- इसके अतिरिक्त सेवापुरा में गीले कचरे के निस्तारण हेतु कंपोस्ट प्लांट लगाया गया है। इसमें गीले कचरे से कम्पोस्ट तैयार किया जाता है। इसकी क्षमता 250 टन प्रतिदिन की है।
- लांगडियावास में C & D Waste हेतु कार्य आदेश जारी कर दिया गया है।
- West to Energy कार्य का प्रस्ताव मुख्यालय स्तर पर लम्बित है तथा कार्य अन्तिम चरण में है।
- निगम के अधिकारियों ने अवगत करवाया कि Legacy waste management के लिये निदेशालय स्तर से टेण्डर कर दिया गया है तथा Legacy waste का कार्य प्रगतिरत है।
- प्रदूषण नियंत्रण के अधिकारियों ने कहा कि सभी ULB द्वारा Solid Waste management का अधिक से अधिक प्रचार प्रसार ताकि घरेलू कचरे के लिये जन जागरूकता बढे एवं प्रचार प्रसार की किया जाकर अनुपालना रिपोर्ट पर्यावरण समिति को उपलब्ध करवायी जावे।
- प्रदूषण नियंत्रण के अधिकारियों ने बाँयो मेडिकल वेस्ट प्रबन्धन के सम्बन्ध में उदयपुर जिले के मॉडल का अध्ययन कर उदयपुर नगर निगम के अनुसार जयपुर नगर निगम में भी घर-घर से बाँयोमेडिकल वेस्ट का संग्रहण लागू करने का प्रस्ताव रखा। इस पर समिति अध्यक्ष ने नगर निगम के अधिकारियों एवं डी.डी. आर प्रतिनिधियों को निर्देश दिये कि उदयपुर मॉडल का अध्ययन कर जयपुर में भी घर-घर बाँयोमेडिकल वेस्ट संग्रहण करने की कार्यवाही की जावे। इसके अतिरिक्त माननीय राष्ट्रीय हरित अधिकरण के आदेशों की पालना में प्रत्येक ULB को 18 बिन्दुओं की सूचना राजस्थान राज्य प्रदूषण नियंत्रण मंडल, जयपुर को नियमित रूप से भिजवाने हेतु अध्यक्ष महोदय द्वारा निर्देशित किया गया।

3. सिंगल यूज प्लास्टिक पर प्रतिबंध हेतु विभिन्न विभागों द्वारा किये जा रहे प्रयासों पर

चर्चा:- प्रदूषण नियंत्रण के अधिकारियों ने समिति सदस्यों के समक्ष प्रस्ताव रखा की सर्व प्रथम सभी कार्यालयों में इस आशय का बोर्ड लगाया जावे कि इस कार्यालय परिसर में सिंगल यूज प्लास्टिक पूर्ण रूप से प्रतिबन्धित है तथा कार्यालय परिसर में इसको पूर्ण रूप से प्रतिबन्धित किया जावे। मुख्य जिला शिक्षा अधिकारी द्वारा समस्त विद्यालयों में इसकी जानकारी विद्यार्थियों को प्रदान करने हेतु संस्था प्रधानों को निर्देश दिये जावे।

इस पर समिति अध्यक्ष ने निर्देश दिये कि सभी विद्यालयों में मुख्य जिला शिक्षा अधिकारी, सिंगल यूज प्लास्टिक के प्रतिबंध का प्रचार प्रसार सभी विद्यालयों की प्रार्थना सभा एवं कक्षाओं में करे, साथ ही सिंगल यूज प्लास्टिक पर निबंध प्रतियोगिताओं का आयोजन किया जावे व इसकी अनुपालना रिपोर्ट एक माह में प्रस्तुत करे। उन्होने यह भी अवगत करवाया की प्लास्टिक लेमिनेटेड पेपर से बने डिस्पोजल आईटम्स यथा चाय पानी के कप, दोना पत्तल इत्यादि भी सिंगल यूज प्लास्टिक के अन्तर्गत आता है तथा इसका उपयोग पूर्ण रूप से प्रतिबन्धित है। इस पर समिति अध्यक्ष महोदय ने नगरीय निकाय के अधिकारियों को सिंगल यूज प्लास्टिक पर पूर्णतया प्रतिबंध लगाने हेतु शख्त एवं प्रभावी कार्यवाही किये जाने एवं की गई कार्यवाही के प्रमाण तथा अवगत प्रमाणों को प्रकाशित करवाने एवं न्यूज चैनल पर प्रसारित करवाई जाने हेतु निर्देशित किया तथा संबंधित विभागों को

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इसकी कार्य योजना बनाये जाने हेतु आदेशित किया। उप वन संरक्षक जयपुर ने प्रस्ताव रखा कि सिगल यूज प्लास्टिक पर प्रभावी कार्यवाही किये जाने हेतु प्रत्येक यू.एल.बी. के लिये लक्ष्य निर्धारित किये जावें तथा इसका खुब प्रचार प्रसार किया जावें। जिस पर प्रदूषण नियंत्रण मण्डल के अधिकारियों ने समिति को अवगत करवाया कि प्रत्येक यू.एल.बी. को प्रतिदिन कार्यावाही के अतिरिक्त माह में चार दिन का विशेष अभियान प्रदूषण नियंत्रण मण्डल के अधिकारियों के साथ किये जाने के लक्ष्य सी.पी.सी. बी. द्वारा निर्धारित किये गये हैं।

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल जयपुर के अधिकारियों ने समिति को अवगत करवाया कि केन्द्रीय प्रदूषण नियंत्रण मण्डल द्वारा दो Portal SUP की अनुपालना में बनाये गये है तथा मोबाईल ऐप भी बनाया गया है। एक शिकायत पोर्टल और दूसरा अनुपालना पोर्टल इनके उपयोग हेतु प्रत्येक ULB को ID और पासवर्ड दिया गया है। शिकायत पोर्टल पर दैनिक अवलोकन किया जाकर प्राप्त शिकायतों का निस्तारण किया जावे तथा अनुपालना पोर्टल पर की गई अनुपालना रिपोर्ट अपलोड की जावे। इस हेतु किसी भी तरीके की तकनीकी जानकारी लेने हेतु श्री सुनील कुमार वैज्ञानिक अधिकारी (मो. 7073565888) अथवा श्री गोपाल गुर्जर सहायक पर्यावरण अभियंता (मो. 9680561814) से संपर्क किया जा सकता है।

समिति अध्यक्ष ने निर्देशित किया की एस.यू.पी. पर जब्ती/चालान पर की गई कार्यवाही हर माह की 5 तारीख को प्रदूषण नियंत्रण मण्डल को भिजवावें।

4. राज्य स्तरीय पर्यावरण प्लान पर चर्चा प्रदूषण नियंत्रण मण्डल के अधिकारियों ने बताया कि राज्य स्तरीय पर्यावरण प्लान में पर्यावरण की सुरक्षा हेतु विभिन्न विभागो की जिम्मेदारिया तय की गई है जिनकी अनुपालना की जानी है। जिस पर समिति अध्यक्ष ने क्षेत्रीय अधिकारी जयपुर उत्तर को निर्देशित किया कि संबंधित विभागों को प्लान में वर्णित समस्त कार्यों की सूची उपलब्ध करावें।

5. बायोमेडिकल वेस्ट रूल्स, 2016 पर चर्चा

बायोमेडिकल वेस्ट रूल्स, 2016 के अंतर्गत सभी हेल्थ केयर फेसिलिटीज यथा हॉस्पिटल, लेबोरेटी, क्लिनिक इत्यादि को प्राधिकार पत्र प्राप्त करना आवश्यक है एवं कुछ सरकारी अस्पतालों की वैधता समाप्त हुई है। उन्हें पुनः आवेदन करना आवश्यक है जिस पर सी.एम.एच.ओ. ऑफिस से उपस्थित प्रतिनिधि को अवधि पार एवं जिन अस्पतालो ने आवेदन नही किया उनकी सूची उपलब्ध करवायी

गयी।

अन्त में बैठक सधन्यवाद समाप्त हुई।

Signature valid (वी केतन कुमार) IFS
सूची सचिव
Digitally signed by जयपुर प्रदूषण नियंत्रण मण्डल एवं
Kumar
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क्रमांक: एफ(2)जि.प.स./उवसंज/2023/ 4749-85
 प्रतिलिपि :- निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

दिनांक: 14/7/23

1. जिला कलक्टर जयपुर ।
2. पुलिस अधीक्षक जयपुर (ग्रामीण)/पुलिस उपायुक्त जयपुर(उत्तर/दक्षिण/पूर्व/पश्चिम/मुख्यालय)
3. सचिव जयपुर विकास प्राधिकरण, जयपुर।
4. आयुक्त नगर निगम जयपुर हेरिटेज/ग्रेटर।
5. मुख्य कार्यकारी अधिकारी जिला परिषद जयपुर।
6. अतिरिक्त जिला कलक्टर एवं जिला मजिस्ट्रेट(प्रथम) जयपुर।
7. उप वन संरक्षक जयपुर(उत्तर)/वन्यजीव/चिडियाघर जयपुर।
8. क्षेत्रीय उप निदेशक स्वायत्त शासन विभाग, जयपुर।
9. अधीक्षण अभियन्ता जल संसाधन विभाग जयपुर।
10. अधीक्षण अभियन्ता जन स्वास्थ्य अभियांत्रिकी विभाग जयपुर।
11. अधीक्षण अभियन्ता भू-गर्भीय जल विभाग जयपुर।
12. उप निदेशक पंचायती राज विभाग जयपुर।
13. उप निदेशक कृषि विभाग जयपुर।
14. मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी जयपुर प्रथम/द्वितीय।
15. महा प्रबंधक जिला उद्योग केन्द्र जयपुर शहर /ग्रामीण।
16. क्षेत्रीय प्रबंधक रीको जयपुर प्रथम/द्वितीय/तृतीय/चतुर्थ।
17. निरीक्षक कारखाना एवं बॉयलर्स जयपुर प्रथम/द्वितीय/तृतीय।
18. क्षेत्रीय अधिकारी(उत्तर/दक्षिण) राजस्थान प्रदूषण नियंत्रण मण्डल जयपुर।
19. मुख्य जिला शिक्षा अधिकारी(माध्यमिक /प्राथमिक) जयपुर।
20. क्षेत्रीय परिवहन अधिकारी (आर.टी.ओ.) जयपुर।
21. खनिज अभियन्ता खान एवं भू-विज्ञान विभाग जयपुर।

सदस्य सचिव
 जिला पर्यावरण समिति एवं
 उप वन संरक्षक
 जयपुर

Signature valid

Digitally signed by Vankdoth Ketan
 Kumar
 Designation : Deputy Conservator Of
 Forest
 Date: 2023.07.14 16:22:12 IST
 Reason: Approved

RajKaj Ref No. : 4209243

